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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 859/2022

IN THE MATTER OF:

ABHISHT KUSUM GUPTA

...APPLICANT(s)

VERSUS

STATE OF U.P. & ORS.

...RESPONDENT(s)

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THROUGH COUNSEL

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DATE: 28.04.2026

PLACE: NOIDA

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ADDITIONAL AFFIDAVIT BY CHIEF SECRETARY, STATE OF U.P. IN
COMPLIANCE OF ORDER DATED 09.12.2025 PASSED BY THE HON'BLE
NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

I Shashi Prakash Goyal, S/o Late J.P. Goyal, aged about 59 years, posted as Chief Secretary, State of U.P, do hereby solemnly affirm and state as under:

1. That I, the Deponent, am fully conversant with the facts of the case and I am competent and authorized to swear the present Affidavit.
2. That in the present matter the Tribunal is considering the issue of pollution of river Hindon by the discharge of industrial effluents and untreated sewage and the failure of the authorities to prevent the pollution therein.
3. That this Hon'ble Tribunal vide order dated 09.12.2025 directed the Deponent to look into the aspects as observed by the Tribunal in the aforementioned


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order and file a fresh affidavit in the regards. The operative part of the
aforementioned order is reproduced herein below:

“...4. A perusal of the above affidavit reveals that in the first table concerning sewage generation, gap and proposed action, though, in some of the districts such as Muzaffarnagar, the gap exists but no proposed STP or plan to bridge the gap has been disclosed. Same is position in respect of Gautam Budh Nagar, Saharanpur and Shamli. Chart further discloses that there is a long timeline for completing the STPs for example for Saharanpur District, timeline is March 2027 and nothing has been disclosed for district Baghpat and Meerut. With respect to Ghaziabad and Gautam Budh Nagar, there is no disclosure on affirm timeline for bridging the gap. We also find that in the second chart given in paragraph no.8, details of existing household connection and proposed household connection have been disclosed but the status of unauthorized colonies and discharge of untreated sewage therefrom has not been disclosed. There is no mention on laying sewerage connectivity to the proposed STPs at Saharanpur and Shamli. Setting up of STPs and sewage conveyance system should be undertaken simultaneous for utilization of designed capacities of STPs. It also needs to be clarified if after creation of sewage network any untreated sewage will be discharged in the storm water drain. In respect of some of the ULB like Ghaziabad even after setting up of 68 MLD STP as against the gap of 99 MLD, the entire gap will not be bridged and



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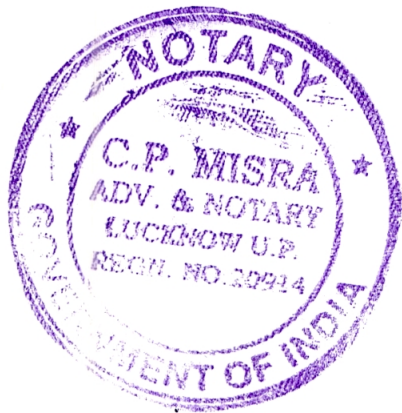
untreated sewage will still remain, therefore, a plan is required to be disclosed under which there is 100% treatment of the sewage generated within the municipalities as any untreated sewage may find its way to river Hindon.

5. We also find that the Hindon Basin having natural storm water drains must be carrying sewage and trade effluents joining Hindon and its tributaries. We, therefore, direct to disclose on number of drains joining rivers in following formats:

7. Water Quality of rivers disclosed in annexure-5 for Krishni, Kali west and Hindon indicates that these rivers have no dissolved oxygen, high BOD and fecal coliform and these rivers are not fit even for survival of aquatic life. We direct the CPCB and UPPCB to disclose joint performance of 20 STPs and water quality of river and file the status report.

8. Learned Counsel appearing for State of UP submits that above aspects will be looked into and fresh affidavit of Chief Secretary, State of UP will be filed within six weeks.

9. Learned Counsel for the applicant also seeks four weeks' time to file objections to the affidavit of Chief Secretary, UP dated 10.09.2025.



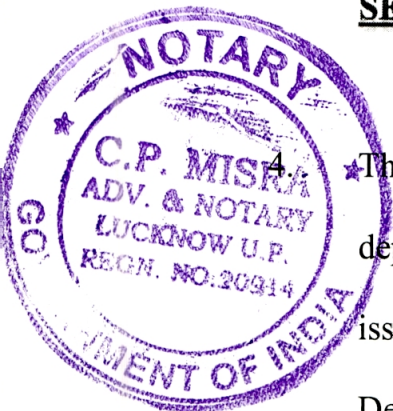
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10. Counsel for the applicant referring to paragraph no.4 of the order of the Tribunal dated 06.05.2024 has submitted that erring officers were required to be prosecuted but their status has not been disclosed.

11. Responding to it, Learned Counsel appearing for State of UP has referred to paragraph no. 3 of the compliance report filed by UPPCB dated 03.05.2024 and has submitted that steps have already been taken to prosecute. He has submitted that in the next report present status of the prosecution will be also be disclosed..."

MEETING HELD UNDER THE CHAIRMANSHIP OF THE CHIEF

SECRETARY, U.P.



That a meeting dated 22.04.2026 was held under the chairmanship of the deponent. During the meeting, the Deponent has discussed the directions issued by this Hon'ble Tribunal and status/action plan according to them. The Deponent, during the meeting, has fixed responsibilities of the departments and issued direction to all the concerned agencies to ensure that effective steps be taken to ensure compliance with the directions of the Hon'ble Tribunal, in a time bound manner. The report of the same be provided to the State expeditiously.

A copy of the MOM dated 22.04.2026 is annexed herewith and marked as

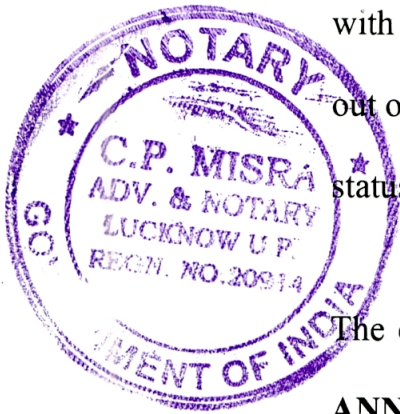
ANNEXURE-1.

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5. That in compliance of the directions issued by the Hon'ble Tribunal and the deponent, the current status of the drains, household connections and the STP is as follows:

STATUS OF DRAINS

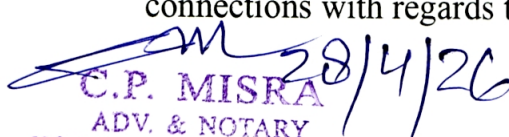
6. That vide order dated 09.12.2025 the Hon'ble Tribunal has directed the State to disclose the number of drains joining rivers in the format as prescribed in the aforementioned order. In compliance to the said direction, the concerned Districts and their departments have provided the total 51 number of drains joining river Hindon and its tributaries, as well as their current status along with the action plan. It is humbly submitted that as per the report of CPCB, out of 55 drains 3 drains are joining river Yamuna and 1 is a River, therefore, status and action plan of 51 drains is provided.



The chart showing the status of drains is annexed herewith and marked as **ANNEXURE-2.**

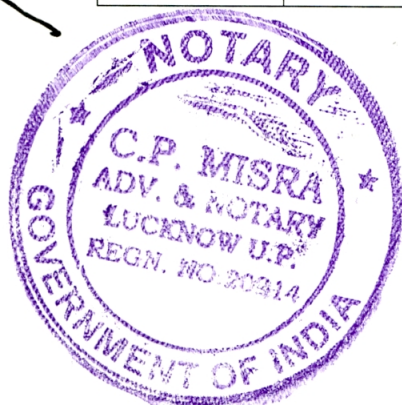
STP AND HOUSEHOLD CONNECTIONS

7. That the tabular charts depicting the proposed works along with their current status and timeline for the construction of STPs and establishing of household connections with regards to all the Districts are given below:


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Sewage Generation, Gap and Proposed Action

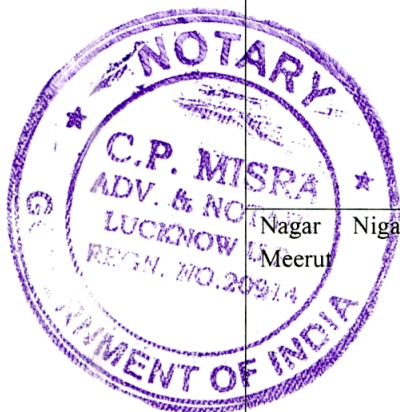
District	Sewage Generation (MLD)	STP Installed			Gap (MLD)	STP Under Construction/ Under Tendering	Timeline
		Number	Installed Capacity (MLD)	Utilized Capacity (MLD)			
Saharanpur	137.89	01	38	38	99.89	1. Saharanpur STP (135 MLD) 2. Deoband STP (20 MLD)	October,2027
Ghaziabad	480	10	531.5	381	99	STP: 68 MLD	68 MLD STP commissioned. Sewer House Connection work in progress. Scheme is likely to be completed by June, 2026
Baghpat	0.10	0	0	-	0.10	-	-
Meerut	10	0	0	-	10	-	-
Shamli	33.50	0	0	-	33.50	Shamli STP (40 MLD) Babri STP (05 MLD) Banat STP (05 MLD) Thana Bhawan STP (10 MLD)	31.08.2026
Gautam Buddh Nagar	171	05	287	149	22	-	-
Muzaffarnagar	111.14 including 34.45 MLD industrial discharge	04	97	90.2	20.94	Work Plan for Sewage Treatment Gap has been prepared and DPR shall be submitted till June'2026	It will take 3 years to complete the project after approval of DPR
Total	943.63	20	953.5	658.2	285.43	07 STP (283 MLD)	-



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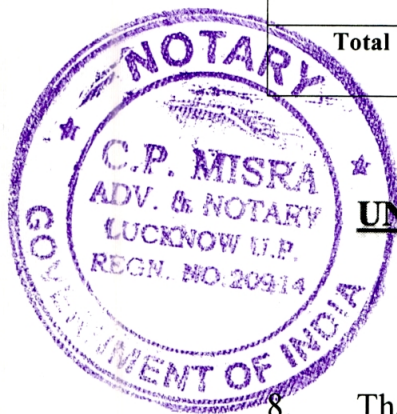
Household Connections

Nagar Nigam/ Nagar Palika	Total Length of Sewer Line already laid (km)	Number of Households already connected	Future Plan and Details of Project	Progress Status
Ghaziabad Nagar Nigam	2488	3,50,560	Ghaziabad Sewerage Scheme (Karheda Zone) under AMRUT 2.0 Cost of Project: 546.94 cr. Proposed Works: 1. STP: 68 MLD 2. Sewer Network- 145 km 3. Sewer House Connection: 67,669 4. IPS: 05 Nos. (101.95 MLD) 5. MPS: 01 No. (72.17 MLD) 6. Sewer Network with House connections – 135 km	Current physical progress of the project is 82.22% and is scheduled to be completed by 08.06.2026
Nagar Palika Parishad Loni	66.98	20172	At present, untreated sewage from Loni town is being discharged into the Yamuna River through the Shahdara drain in Delhi. To prevent the discharge of untreated sewage from Loni town into the Yamuna River, a Detailed Project Report (DPR) for the interception and diversion of drains, along with the construction of a Sewage Treatment Plant (STP), is being prepared under the Namami Gange Programme. The DPR is scheduled to be submitted to the SMCG by 30.05.2026.	-
Nagar Nigam Meerut	754	96,619	I&D of Drains and STP Works in Meerut City Cost of Project: 690.71 cr. Proposed Works: 1. STP: 220 MLD 2. I&D works: 02 Nos. 3. Effluent Line and Channel: 6545 m	Current physical progress of the project is 25% and is scheduled to be completed by 10.02.2027
Nagar Nigam Saharanpur	244.42	41,569	At present, a 38 MLD STP in Saharanpur is operational and running at full capacity. Its entire catchment area has been fully covered with sewer networks and household connections. For the remaining uncovered areas, a proposal for balance sewer lines and sewer connections has been submitted on the MoHUA portal under CWAP. The work shall be taken up after approval of CWAP and DPR. The proposed network is planned to be connected to the 135 MLD STP under construction under the Namami Gange	-



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Nagar Nigam/ Nagar Palika	Total Length of Sewer Line already laid (km)	Number of Households already connected	Future Plan and Details of Project	Progress Status
			Programme by UP Jal Nigam (Gramin), which is likely to be completed by October, 2027.	
Nagar Palika Parishad Muzaffarnagar	65	7,700	City Water Action Plan (CWAP) has been submitted at AMRUT 2.0 collaboration portal for laying of sewer line, sewer house connections and other related works for NPP Muzaffarnagar. After approval of CWAP and DPR, sewer network will be connected to the existing/proposed STPs.	CWAP yet to be approved
Nagar Palika Parishad Shamli	0	0	At present, no STP is operational in Shamli City. A 40 MLD STP is under construction by UP Jal Nigam (Rural), under Namami Gange Program, which is likely to be completed in Aug'26. City Water Action Plan (CWAP) has been submitted at AMRUT 2.0 collaboration portal for laying of sewer line, sewer house connections and other related works for NPP Shamli. After approval of CWAP and DPR, the proposed network will be connected to the 40 MLD STP Shamli.	CWAP yet to be approved
Total	3,618.4	5,16,620		



UNAUTHORISED COLONIES

8. That further as per the information provided by the Chief Town and Country Planner, Government of UP vide ~~its~~ ^{NOTARY his NOTARY} letter dated 22.04.2026, the number of unauthorized colonies and its households, in respect to the District(s) Ghaziabad, Meerut, Baghpat, Saharanpur, Muzzafarnagar and Shamli are given as below:

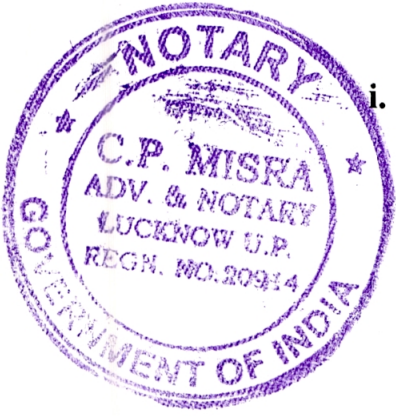
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S. No.	Name of District	No. of Unauthorized Colonies	Number of Persons Residing in Colonies
1.	Ghaziabad	258	262730
2.	Meerut	362	64050
3.	Baghpat	180	19630
4.	Saharanpur	06	2000
5.	Muzzafarnagar (including District Shamli)	82	38868

A copy of the letter dated 22.04.2026 is annexed herewith and marked as **ANNEXURE-3.**

9. That with regards to the treatment of the sewage generated and discharged by the unauthorised colonies, each District has provided an action plan for its treatment. The information provided is as follows:

- i. **GHAZIABAD-** Ghaziabad Nagar Nigam vide letter dated 25.04.2026 has informed that approximately 258 unauthorized colonies have been established within the jurisdiction of Ghaziabad Municipal Corporation, wherein an estimated population of about 2,62,730 is residing. Based on the said population, approximately 31.53 MLD of sewage is being generated. Since no sewerage network has been provided in these unauthorized colonies, the entire sewage generated therein is being discharged through drains, ultimately flowing into 09 untapped drains within the jurisdiction of Ghaziabad Municipal Corporation. Out of the aforesaid 09 untapped drains, in order to tap two drains, namely Karhera and Arthala drains, the Uttar Pradesh Jal



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Nigam is constructing a Sewage Treatment Plant (STP) of 68 MLD capacity under the AMRUT 2.0 scheme in the Karhera area, which is proposed to be completed by June, 2026. Upon completion of the said STP, both the aforementioned drains shall be tapped to the said facility. Furthermore, as an interim measure, regarding untreated wastewater flowing through the 09 untapped drains, the Ghaziabad Municipal Corporation is carrying out bio-remediation and phyto-remediation through the application/sprinkling of bacterial cultures, etc., with the objective of reducing the levels of BOD and COD in the drains.

A copy of letter dated 25.04.2026 by Ghaziabad Municipal Corporation is annexed herewith and marked as **ANNEXURE-4**.

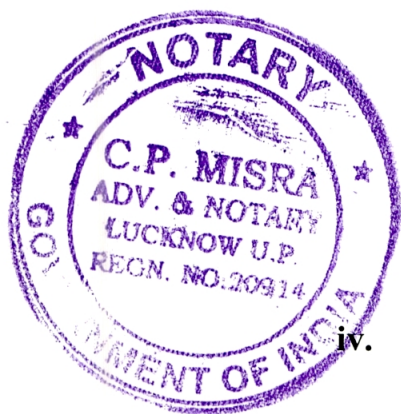


ii. **SAHARANPUR-** That the Nagar Nigam, Saharanpur vide letter dated 25.04.2026 has informed that a total of 06 unplanned (unauthorized) colonies exist, accommodating a population of 2,000. The quantity of sewage generated by the said population is assessed at 0.22 MLD, which is presently being treated through the process of bio-remediation. Upon completion of the Sewage Treatment Plant (STP) of 135 MLD capacity, the disposal and treatment of the said generated sewage shall be duly undertaken.

A copy of letter dated 25.04.2026 by Saharanpur Nagar Nigam is annexed herewith and marked as **ANNEXURE-5**.

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- iii. **BAGHPAT-** That as per the reports received from the Nagar Palika Parishad, Baghpat there are 180 unplanned colonies in District Baghpat. It is submitted that a total sewage discharge of about 4-5 MLD is generated and disposed of from the area of Nagar Palika Parishad, Khekra. For the purpose of treatment and disposal of the said sewage, land measuring Khasra No. 3125, admeasuring 0.5170 hectares, situated adjacent to the main drain (Basi Nala) within the municipal area, has been identified and made available free of cost for the establishment of a Sewage Treatment Plant (STP), including IPS and MPS, to the Executive Engineer, Construction Division, Uttar Pradesh Jal Nigam (Urban), Baghpat. The said site has also been duly inspected by the officials of Jal Nigam (Urban), Baghpat.



A copy of letter dated 25.04.2026 by Nagar Palika Parishad, Baghpat is annexed herewith and marked as **ANNEXURE-6**.

- iv. **MUZZAFARNAGAR-** That as per the letter dated 27.04.2026 by the Nagar Palika Parishad, Muzaffarnagar, it has been ascertained that approximately 31 unplanned colonies exist within the Muzaffarnagar area, accommodating an estimated population of about 14,694. Based on the said population, a total of approximately 1.76 MLD of sewage is being generated. Since no sewerage network has been provided in these unauthorized colonies, the entire sewage generated therein is discharged through drains, which ultimately flow into the drains within

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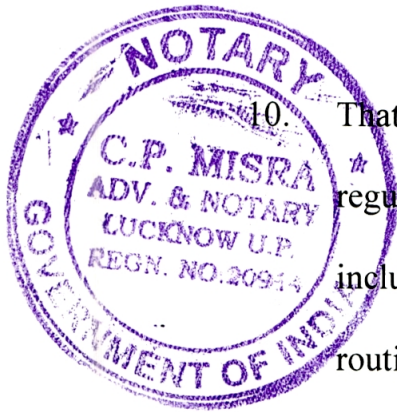
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the jurisdiction of Nagar Palika Parishad, Muzaffarnagar. The said drains are being tapped and the sewage is conveyed to the Sewage Treatment Plants established under AMRUT 1.0 and AMRUT 2.0 schemes, namely two STPs of 32.5 MLD capacity each located at Kidwainagar, and one STP of 22 MLD capacity located at Sahawali. Thereafter, the aforesaid sewage is duly treated at the said three STPs.

A copy of letter dated 27.04.2026 by the Nagar Palika Parishad, Muzaffarnagar is annexed herewith and marked as **ANNEXURE-7**.

ACTIONS TAKEN BY THE UTTAR PRADESH POLLUTION

CONTROL BOARD



10. That it is submitted that Uttar Pradesh Pollution Control Board (UPPCB) regularly monitors the water quality of the Hindon River and its tributaries, including the River Kali (West) and Krishni. Samples are collected during routine inspections by the UPPCB and sent to an accredited laboratory for analysis.

A copy of the analysis reports of the STPs are annexed herewith and marked as **ANNEXURE-8**.

11. That furthermore, with regards to the 56 MLD STP at Morty, Ghaziabad, it is submitted that the joint committee comprising of the CPCB and the UPPCB

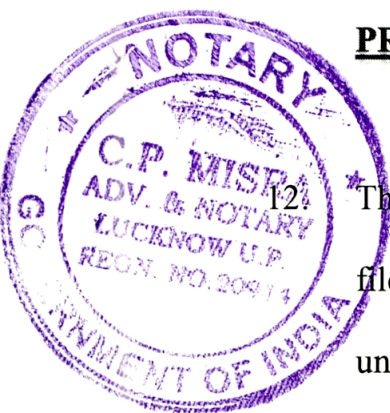
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carried out an inspection on 30.01.2026 to verify the present status of compliance. Additionally, the officials of the UPPCB have again undertaken the site visit 56 MLD, S.B.R., Morty, Ghaziabad and carried out the inspection on 08.04.2026. During the course of inspection the officials of the UPPCB have collected the water sample from the Inlet and Outlet, and forwarded the same to the Ghaziabad Laboratory of the UPPCB for analysis, wherein **the questioned STP is found complying.**

A copy of the analysis report is annexed herewith and marked as **ANNEXURE-9.**

PROSECUTION OF THE RESPONSIBLE OFFICERS



12. That the UPPCB has duly undertaken necessary and requisite steps and has filed complaints against the non-complying industries and responsible ULBs under section 43 of the Water (Prevention & Control of Pollution) Act.

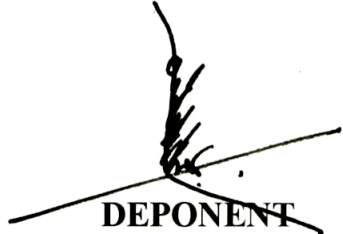
The list of industries as well as ULBs against whom action has been taken by the UPPCB is annexed herewith and marked as **ANNEXURE-10.**

13. Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

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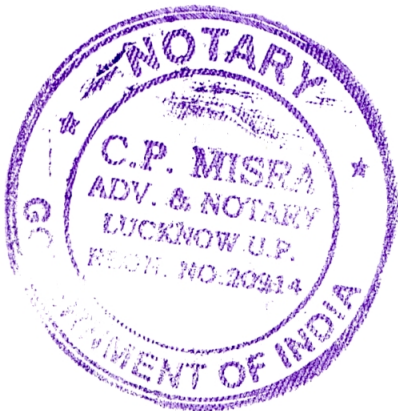
14. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.


DEPONENT


VERIFICATION

Verified at LUCKNOW on this 28TH day of APRIL, 2026, that the contents of the above affidavit from paragraphs 1 to 14 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

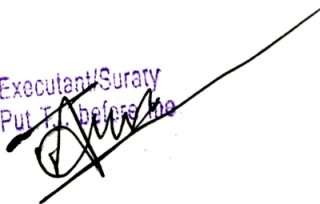

DEPONENT



Sworn and Verified
Before Me


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Identify the deponent/Executant/Suraty
who has/have signed/Put T. before me



मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या - 859/ 2022 (आई०ए० नं० - 445/ 2024, 632/ 2023 एवं 769/ 2023) श्री अभिष्ट कुसुम गुप्ता बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 09 दिसम्बर, 2025 एवं दिनांक 17 फरवरी, 2026 के अनुपालन में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 22 अप्रैल, 2026 को हाईब्रिड मोड में आयोजित समीक्षा बैठक का कार्यवृत्त।

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या - 859/ 2022 (आई०ए० नं० - 445/ 2024, 632/ 2023 एवं 769/ 2023) श्री अभिष्ट कुसुम गुप्ता बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 09 दिसम्बर, 2025 एवं दिनांक 17 फरवरी, 2026 के अनुपालन में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 22 अप्रैल, 2026 को पूर्वान्ह 11:00 बजे लोक भवन स्थित सभागार कक्ष में हाईब्रिड मोड में बैठक आहूत की गई। बैठक में मण्डलायुक्त, मेरठ, नगर निगम, गाजियाबाद व मेरठ एवं नौएडा एवं ग्रेटर नौएडा के प्रतिनिधियों द्वारा वीडियो कॉन्फ्रेंसिंग के माध्यम से प्रतिभाग किया गया तथा भौतिक रूप से उपस्थित अधिकारीगण की सूची संलग्न है।

2- सर्वप्रथम बैठक में प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा प्रश्नगत प्रकरण के सन्दर्भ में संक्षिप्त विवरण प्रस्तुत किया गया। तत्पश्चात् सदस्य सचिव, उ०प्र० प्रदूषण नियन्त्रण बोर्ड द्वारा निम्नलिखित बिन्दुओं पर प्रस्तुतीकरण किया गया:-

1. गौतमबुद्धनगर, सहारनपुर, शामली, गाजियाबाद, मुजफ्फरनगर, मेरठ एवं बागपत नगरों में स्थापित सीवेज ट्रीटमेंट प्लान्ट तथा गैप।
 2. अनाधिकृत रूप से स्थापित कॉलोनी, उनकी जनसंख्या एवं अशुद्धिकृत सीवेज उत्प्रवाह की स्थिति।
 3. नगरों में जनित सीवेज उत्प्रवाह के पूर्ण रूप से शुद्धिकरण का विवरण।
 4. हिण्डन नदी में गिरने वाले नालों का विवरण।
 5. केन्द्रीय प्रदूषण नियन्त्रण बोर्ड एवं उ०प्र० प्रदूषण नियन्त्रण बोर्ड द्वारा 20 एस०टी०पी० एवं नदी की गुणवत्ता के सम्बन्ध में संयुक्त निरीक्षण।
- 3- प्रस्तुतीकरण के उपरान्त सम्यक् विचारोपरान्त निम्नवत् मत स्थिर किए गए :-
1. गाजियाबाद, मेरठ, मुजफ्फरनगर, सहारनपुर एवं बागपत में अनाधिकृत रूप से अवस्थित कॉलोनियों से जो उत्प्रवाह जनित होता है, वह स्टॉर्म वाटर ड्रेन में जाता है।

इस सम्बन्ध में ऐसी अनाधिकृत कॉलोनियों की संख्या, इन कॉलोनियों से निकलने वाले उत्प्रवाह की मात्रा एवं उत्प्रवाह के शोधन हेतु की जा रही कार्यवाही की सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन एवं उ०प्र० प्रदूषण नियन्त्रण बोर्ड, लखनऊ को उपलब्ध कराई जाए।

(कार्यवाही - आवास एवं शहरी नियोजन विभाग / नगर विकास विभाग
/ उ०प्र० जल निगम (नगरीय / ग्रामीण))

2. मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 09 दिसम्बर, 2025 में निर्धारित किए गए प्रारूप के अनुसार हिण्डन कैचमेंट एरिया की 52 ड्रेनों के सम्बन्ध में किए गए प्रस्तुतीकरण के परिप्रेक्ष्य में सरधाना ड्रेन, मेरठ हेतु उ०प्र० जल निगम (नगरीय) एवं गौर सिटी ड्रेन, ग्रेटर नौएडा हेतु ग्रेटर नौएडा प्राधिकरण द्वारा कार्ययोजनाएं तैयार कर पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन एवं उ०प्र० प्रदूषण नियन्त्रण बोर्ड, लखनऊ को उपलब्ध कराया जाना सुनिश्चित किया जाए।

(कार्यवाही - नगर विकास विभाग / अवस्थापना एवं औद्योगिक विकास विभाग / उ०प्र० जल निगम (नगरीय) / ग्रेटर नौएडा प्राधिकरण)

3. उ०प्र० जल निगम (ग्रामीण) द्वारा सूचित किया गया कि सिंचाई विभाग के अभिलेखानुसार नागदेई ड्रेन, एक ड्रेन न होकर सहारनपुर जनपद की नदी है, जिसे टैप नहीं किया जा सकता है; उक्त ड्रेन/ नदी का उत्प्रवाह 0.7 एमएलडी है। इस सम्बन्ध में की जा रही कार्यवाही की सूचना/ कार्ययोजना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन एवं उ०प्र० प्रदूषण नियन्त्रण बोर्ड, लखनऊ को ससमय उपलब्ध कराई जाए।

(कार्यवाही - सिंचाई एवं जल संसाधन विभाग / उ०प्र० जल निगम (नगरीय / ग्रामीण))

4. नियाजीपुरा ड्रेन एवं शामली रोड ड्रेन जो नगर निगम, मुजफ्फरनगर के क्षेत्र में स्थित हैं के टैपिंग की कार्ययोजना उ०प्र० जल निगम (नगरीय) द्वारा तैयार कर प्रस्तुत की जाए।

(कार्यवाही - नगर विकास विभाग / उ०प्र० जल निगम (नगरीय))

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 09 दिसम्बर, 2025 एवं दिनांक 17 फरवरी, 2026 के अनुपालन में सभी सम्बन्धित विभागों द्वारा सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन एवं उ०प्र० प्रदूषण नियन्त्रण बोर्ड, लखनऊ को समयबद्ध रूप से उपलब्ध कराई जाए, ताकि मा० एन० जी० टी० के आदेशानुसार शपथ-पत्र मा० अधिकरण में ससमय दाखिल किया जा सके।

बैठक सधन्यवाद समाप्त हुई।

संलग्नक यथोक्त।

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V HEKALI ZIMOMI
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17:47:58

(वी० हेकाली झिमोमी)

प्रमुख सचिव।

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या- एन.जी.टी.-406 /81-7-2026-1687377

लखनऊ : दिनांक : 24 अप्रैल, 2026

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. अपर मुख्य सचिव/ प्रमुख सचिव/ सचिव, नगर विकास/ अवस्थापना एवं औद्योगिक विकास/ सिंचाई एवं जल संसाधन/ आवास एवं शहरी नियोजन/ नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन।
2. प्रधान मुख्य वन संरक्षक एवं विभागाध्यक्ष, उ०प्र०, लखनऊ।
3. मण्डलायुक्त, मेरठ मण्डल, मेरठ।
4. मुख्य कार्यपालक अधिकारी, यूपीसीडा, कानपुर/ ग्रेटर नौएडा, गौतमबुद्ध नगर।
5. उपाध्यक्ष, गाजियाबाद विकास प्राधिकरण, गाजियाबाद।
6. प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण/नगरीय), लखनऊ।
7. निदेशक, स्थानीय निकाय निदेशालय, उ०प्र०, लखनऊ।
8. सदस्य सचिव, उ०प्र० प्रदूषण नियन्त्रण बोर्ड, लखनऊ।
9. गार्ड फाइल।

आज्ञा से,

Digitally signed by

CHIRAUNJI LAL


Date: 24-04-2026

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(चिरौंजी लाल)
संयुक्त सचिव।

ANNEXURE-2

Sr. No.	District/Town	Sewage and Sullage flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha drains) (No. of drains) (2)	Drains					
			Flow in each drain (MLD) (3)	Quality/Characteristics of effluent (4)	Quantity of industrial effluent discharged in drain (MLD) (5)	Final point of discharge of drain (6)	Whether storm water drain is diverted to STP? (7)	Time bound action plan to prevent sewage discharge into drain (8)
1	Saharanpur	Daya Sugar Mill drain	Dry					
2		Star Paper Mill drain	12.10	BOD- 25 mg/l COD- 112 mg/l TSS- 40 mg/l TC- 3900 MPN/100ml FC- 3300 MPN/100ml	12.0	Hindon	No	It is an Industrial drain monitored by UPPCB. Adequate capacity of ETPs are installed at units.
3		Bajaj Sugar Mill	Dry					

								drains (75 nos.), along with 02.08 MLD from partially tapped drains, is proposed to be fully tapped, and diverted to the proposed 135 MLD STP. The total flow envisaged at the proposed STP is 34.72 MLD.
5		Madh Village drain	0.005	BOD- 32 mg/l COD- 112 mg/l TSS- 54 mg/l TC- 17000 MPN/100ml FC- 11000 MPN/100ml	0	Dhamola	No	As the flow of the drain is low, bio-remediation of drain is being done by Nagar Nigam Saharanpur.
6	✓ Sl- 06-07 Verified  Manoj Kumar UPJN (R) NMC	Numaesh camp drain	1.0	BOD- 35 mg/l COD- 148 mg/l TSS- 140 mg/l TC- 46000 MPN/100ml FC- 31000 MPN/100ml	0	Dhamola	No	I&D and construction of 135 MLD and its associated works signed between UPJN (R), NMCG and Concessionaire on dated 27.09.2024. Date of start work is 01.11.2025. Timeline Oct'27 including Trial and Run.
7	✓	Kamdhenu complex drain	1.691	BOD- 56 mg/l COD- 286 mg/l TSS- 242 mg/l TC- 630000 MPN/100ml	0.2	Dhamola	No	I&D and construction of 135 MLD and its associated works signed between UPJN (R), NMCG and Concessionaire on dated 27.09.2024. Date

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				FC- 460000 MPN/100ml				of start work is 01.11.2025. Timeline Oct'27 including Trial and Run.
8	<i>Sl - 08-09</i> <i>verified</i> 	Paondhoi drain	30	BOD- 34 mg/l COD- 140 mg/l TSS- 92 mg/l TC- 26000 MPN/100ml FC- 17000 MPN/100ml	0	Dhamola	No	I&D and construction of 135 MLD and its associated works signed between UPJN (R), NMCG and Concessionaire on dated 27.09.2024. Date of start work is 01.11.2025. Timeline Oct'27 including Trial and Run. As per the records of the Irrigation Department, Paondhoi is classified as a river. A total of 20 drains are discharging into the river, carrying 22.61 MLD of sewage all drains is proposed to be tapped, and diverted to the proposed 135 MLD STP.
9		Kishanpur drain	25	BOD- 42 mg/l COD- 152 mg/l TSS- 88 mg/l TC- 340000 MPN/100ml FC- 270000 MPN/100ml	0	Dhamola	No	I&D and construction of 135 MLD and its associated works signed between UPJN (R), NMCG and Concessionaire on dated 27.09.2024. Date of start work is 01.11.2025. Timeline Oct'27 including Trial and Run.

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10	SP-10	Deoband drain	12.51	BOD- 60 mg/l COD- 312 mg/l TSS- 184 mg/l TC- 580000 MPN/100ml FC- 430000 MPN/100ml	1.4	Kali-West	No	I&D and construction of 20 MLD capacity STP and its associated works signed between UPJN (R) & firms on dated 02.01.2026. Timeline July, 2027
11		Thaska drain	7.99	BOD- 38 mg/l COD- 136 mg/l TSS- 132 mg/l TC- 310000 MPN/100ml FC- 230000 MPN/100ml	2.45	Krishni	No	Discharge of sewage generated from Nagar Panchayat Nanauta is treated using bio-remediation by Nagar Panchayat before discharge to Thaska drain.
12	Shamli Sl. 10212 Verified LKH	Sikka Drain	1.0	BOD- 72 mg/l COD- 248 mg/l TSS- 84 mg/l TC- 49000 MPN/100ml FC- 21000 MPN/100ml	0.0	Krishni River	No	Proposal for tapping and treatment of Drain sent to NMCG on dt. 21.04.2026

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13		Shamli Drain	35.0	BOD- 98 mg/l COD- 240 mg/l TSS- 114 mg/l TC- 330000 MPN/100ml FC- 270000 MPN/100ml	0.25	Krishni River	No	I&D work and 40 MLD STP is under construction. work delayed due to change in Land pocket, shifting of Gaushala and shifting of electric pole. Revised Timeline- July-2026
14	Muzaffarnagar	Dhobi Ghat Drain (Budhana)	1.24	BOD- 148 mg/l COD- 384 mg/l TSS- 192 mg/l TC- 830000 MPN/100ml FC- 400000 MPN/100ml	0.0	Hindon	Yes	Tapped at 10 MLD Budhana
15	<i>SP-13-16</i> <i>verified</i> <i>LOK</i> <i>RB</i>	Sabzi Mandi Drain (Budhana)	2.3	BOD- 122 mg/l COD- 328 mg/l TSS- 136 mg/l TC- 560000 MPN/100ml FC- 180000 MPN/100ml	0.0	Hindon	Yes	
16		Shamshan Ghat Drain (Budhana)	3.86	BOD- 130 mg/l COD- 352 mg/l TSS- 164 mg/l TC- 370000 MPN/100ml FC- 180000 MPN/100ml	0.0	Hindon	Yes	
17		Nyajipura Drain	16.83	BOD- 74 mg/l	0.0	Kali West	No	Nyajipura Drain and

				COD- 232 mg/l TSS- 86 mg/l TC- 340000 MPN/100ml FC- 170000 MPN/100ml				Shamli Road Drain were intercepted at the 9.50 MLD capacity IPS in 1999 and diverted for treatment at 32.5 MLD (WSP) Kidwai Nagar, Muzaffarnagar. Due to increased discharge, these drains are in the category of untapped/partially tapped.
18		Shamli Road Drain	1.5	BOD- 70 mg/l COD- 266 mg/l TSS- 90 mg/l TC- 220000 MPN/100ml FC- 130000 MPN/100ml	0.0	Kali West	No	For complete tapping of the said drains and construction of STP for treatment of untreated sewage, detailed estimate will be prepared on the basis of calculation of current flow of drains, survey, intercepting sewer, design of pumping station and

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							will be sent to SMCG Uttar Pradesh for approval under Namami Gange Programme by 30.06.2026.
19	Laddawala Drain	19.80	BOD- 86 mg/l COD- 260 mg/l TSS- 104 mg/l TC- 210000 MPN/100ml FC- 110000 MPN/100ml	0.0	Kali West	Yes	Tapped with 32.5 MLD STP WSP
20	Khadarwala Drain	5.4	BOD- 80 mg/l COD- 240 mg/l TSS- 98 mg/l TC- 200000 MPN/100ml FC- 110000 MPN/100ml	0.0	Kali West	Yes	Tapped with newly constructed 32.5 MLD STP SBR
21	Krishnapuri Drain	16.8	BOD- 82 mg/l COD- 248 mg/l TSS- 92 mg/l TC- 240000 MPN/100ml FC- 130000 MPN/100ml	0.0	Kali West	Yes	Tapped with newly constructed 32.5 MLD STP SBR
22	Suzru Village	2.1	BOD- 92 mg/l	0.0	Kali West	Yes	Tapped with newly

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4 ✓	<p><i>Sl-04</i></p> <p><i>Verified</i></p> <p><i>[Signature]</i></p> <p><i>Memorandum Unit</i></p> <p><i>UPJN (R) MZM</i></p>	Dhamola Drain	90	BOD- 40 mg/l COD- 162 mg/l TSS- 118 mg/l TC- 33000 MPN/100ml FC- 27000 MPN/100ml	0	Hindon	No	<p>I&D and construction of 135 MLD and its associated works signed between UPJN (R), NMCG and Concessionaire on dated 27.09.2024. Date of start work is 01.11.2025. Timeline Oct'27 including Trial and Run.</p> <p>As per the records of the Irrigation Department, Dhamola is classified as a river. A total of 89 drains are discharging into the river, carrying approximately 44.23 MLD of sewage. Out of the total sewage discharge, 09.51 MLD from fully tapped drains (13 nos.) and 02.08 MLD from partially tapped drains (01 no.) is presently being conveyed to the existing 38 MLD STP under the operation and maintenance of UP Jal Nigam (Urban). The remaining 32.64 MLD flow from untapped</p>

2214

		Drain		COD- 260 mg/l TSS- 110 mg/l TC- 270000 MPN/100ml FC- 170000 MPN/100ml				constructed 32.5 MLD STP SBR
23		Nai Basti- Khalapar	1.71	BOD- 84 mg/l COD- 250 mg/l TSS- 94 mg/l TC- 130000 MPN/100ml FC- 93000 MPN/100ml	0.0	Kali West	Yes	Tapped with newly constructed 32.5 MLD STP SBR
24		Dhandhera Drain	38.8	BOD- 148 mg/l COD- 512 mg/l TSS- 208 mg/l TC-63000 MPN/100ml FC-38000 MPN/100ml	38.8	Kali West	No	It is an Industrial drain monitored by UPPCB.Adequate capacity of ETPs are installed at units
25	sl. 23 & 26 verified LAF	Jatt Mujhera Drain	2.92	BOD- 88 mg/l COD- 256 mg/l TSS- 98 mg/l TC- 25000 MPN/100ml FC- 14000 MPN/100ml	2.9	Kali West	No	It is an Industrial drain monitored by UPPCB.Adequate capacity of ETPs are installed at units.
26		Begrampur	61.4	BOD- 172 mg/l	39.4	Kali West	No	The domestic sewage


		Industrial Drain		COD- 608 mg/l TSS- 248 mg/l TC- 84000 MPN/100ml FC- 48000 MPN/100ml				of Muzaffarnagar town through Shawali drain is tapped at 22 MLD STP at Shawali Village. After treatment, the treated effluent discharged in Shawali drain which further merges with Begrajpur drain at Sandhwali Village.
27	Sl: 27-29 Verified Lakh AB	Mansurpur Drain	1.2	BOD- 108 mg/l COD- 480 mg/l TSS- 212 mg/l TC-270000 MPN/100ml FC-140000 MPN/100ml	0.0	Kali West	No	Proposal for tapping and treatment of Drain sent to NMCG on dt. 21.04.2026
28		Titawi Drain	1.0	BOD- 98 mg/l COD- 384 mg/l TSS- 212 mg/l TC-490000 MPN/100ml FC-320000 MPN/100ml	0.0	Hindon	No	Proposal for tapping and treatment of Drain sent to NMCG on dt. 21.04.2026.
29		Maleera Village	0.8	BOD- 52 mg/l	0.0	Kali-West	No	Proposal for tapping

2216

		Drain		COD- 176 mg/l TSS- 90 mg/l TC- 580000 MPN/100ml FC- 390000 MPN/100ml				and treatment of Drain sent to NMCG on dt. 21.04.2026
30 30		Dhandera Drain near Tehri Pulp and Paper	0.8	BOD- 28 mg/l COD- 104 mg/l TSS- 112 mg/l TC-20000 MPN/100ml FC-12000 MPN/100ml	0.7	Kali-West	No	It is an Industrial drain monitored by UPPCB. Adequate capacity of ETPs are installed at units..
31 ✓	sd 31-32 Verified Ld/1/18	Pur Baliyan Drain	2	BOD- 94 mg/l COD- 320 mg/l TSS- 168 mg/l TC-100000 MPN/100ml FC-790000 MPN/100ml	0	Kali-West	No	Proposal for tapping and treatment of Drain sent to NMCG on dt. 21.04.2026
32 ✓		Badhai Khurd Drain	24	BOD- 38 mg/l COD- 144 mg/l TSS- 62 mg/l TC- 280000 MPN/100ml FC- 140000 MPN/100ml	0	Kali-West	No	Proposal for tapping and treatment of Drain sent to NMCG on dt. 21.04.2026
33	Baghpat	Ramala drain	0.6	BOD- 28 mg/l	0.6	Krishni	No	It is an Industrial drain

2217

				COD- 140 mg/l TSS- 180 mg/l TC- 3400 MPN/100ml FC- 2500 MPN/100ml				monitored by UPPCB. Adequate capacity of ETPs are installed at units..
34	Meerut	Sardhana drain at Kalina village	33.43	BOD- 200 mg/l COD- 948 mg/l TSS- 812 mg/l TC- 260000 MPN/100ml FC- 210000 MPN/100ml	0.08	Hindon	No	A 6 MLD STP was proposed in Sardhana of Meerut district, which has been dropped due to high COD In the Sardhana drain. The district administration, in collaboration with the professors/ faculty of Delhi University and the concerned departments, proposed Constructed Wetland based treatment at 05 places In Sardhana Drain (from Nanu Bridge to

Sr No - 34
 Verified


								Kalina Village). The DPR of which has been prepared by the Irrigation Department (Gang Canal, Meerut) at a cost of approximately ₹821.18 lakh and sent to SMCG for approval through the District Magistrate, Meerut.
35		Kinauni drain	Dry					
36	Ghaziabad	Hindon Vihar Left Drain	11	BOD- 98 mg/l COD- 184 mg/l TSS- 123 mg/l TC-4100000 MPN/100ml FC-3400000 MPN/100ml	0	Hindon	No	Land has been allocated by Nagar Nigam Ghaziabad for construction of proposed STP to treat sewage of these 05 out of 07 drains. The Detailed Project Report (DPR) for interception and diversion (I&D) of
37		Hindon Vihar Right Drain	7.5	BOD- 116 mg/l COD- 220 mg/l TSS- 147 mg/l TC-6300000 MPN/100ml FC-4600000 MPN/100ml	0	Hindon	No	


2219

38	Kaila-bhatta Drain	18.33	BOD- 74 mg/l COD- 260 mg/l TSS- 155 mg/l TC-3800000 MPN/100ml FC-3200000 MPN/100ml	1.945	Hindon	No	these 05 drains of 07 drains which includes these 05 drains is under preparation and to be sent to SMCG, Uttar Pradesh for approval by 10.05.2026.
39	Rahul Vihar Drain	7.0	BOD- 84 mg/l COD- 214 mg/l TSS- 159 mg/l TC-4700000 MPN/100ml FC-4000000 MPN/100ml	0	Hindon	No	
40	Pratap Vihar Drain	40.0	BOD- 36 mg/l COD- 96 mg/l TSS- 45 mg/l TC-3400000 MPN/100ml FC-2700000 MPN/100ml	0	Hindon	No	
41	Arthala Drain	2.0	BOD- 96 mg/l COD- 266 mg/l TSS- 135 mg/l TC-4700000 MPN/100ml FC-3900000 MPN/100ml	0.073	Hindon	No	
42	Karedha Drain	7.0	BOD- 66 mg/l	1.061	Hindon	No	

				COD- 263 mg/l TSS- 200 mg/l TC-4100000 MPN/100ml FC-2700000 MPN/100ml				project has been sanctioned under AMRUT 2.0. The work is in progress, with the current physical progress at 80.22%. Likely completion project is June, 2026.
43		Jawali Drain	2.42	BOD- 32 mg/l COD- 80 mg/l TSS- 55 mg/l TC-2100000 MPN/100ml FC-1700000 MPN/100ml	2.015	Hindon	No	This drain carried treated effluent of CETP maintained by UPSIDA.
44		Indirapuram Drain	186	BOD- 40 mg/l COD- 210 mg/l TSS- 105 mg/l TC-2600000 MPN/100ml FC-2100000 MPN/100ml	0	Hindon	No	This drain carried treated effluent from 03 STPs (56 MLD, 56 MLD and 74 MLD) Indrapuram, Ghaziabad.
45		Rajnagar Extension	24	BOD- 44 mg/l COD- 132 mg/l TSS- 110 mg/l TC-2800000 MPN/100ml	0	Hindon	Yes	Tapped at 56 MLD STP Morty

2221

				FC-1700000 MPN/100ml				
46	B.S. Road Drain	22	BOD- 122 mg/l COD- 335 mg/l TSS- 215 mg/l TC-7900000 MPN/100ml FC-4900000 MPN/100ml	1.606	Hindon	No	Land has been allocated by Nagar Nigam Ghaziabad for construction of proposed STP to treat sewage of these 02 out of 07 drains. The Detailed Project Report (DPR) for interception and diversion (I&D) of these 02 drains is under preparation and to be sent to SMCG, Uttar Pradesh for approval by 10.05.2026.	
47	Bhoorgarhi-kalugarhi Drain	34	BOD- 72 mg/l COD- 188 mg/l TSS- 119 mg/l TC-5400000 MPN/100ml FC-3500000 MPN/100ml	1.782	Hindon	No		

Sr No-36-47
 Verified

 EE

48	Gr. Noida	Hawaliya Drain	135	BOD- 84 mg/l COD- 304 mg/l TSS- 184 mg/l TC-3200000 MPN/ 100ml FC-2600000 MPN/100ml	5.10	Hindon	No	Hawalia is a natural drain whose length is about 14 km. In this drain, water comes from storm water drains of Ghaziabad, Surajpur industrial area of UPSIDA and residential area of Greater Noida. Water from all the residential sectors of Greater Noida on the banks of Hawalia Drain flows out through 137 MLD STP. EXPRESSION OF INTEREST (EOI) has been invited by Greater Noida Authority, through Notice No. Project / Work Circle-Sewer / 2026/5393 dated
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								09.02.2026 for the process of selection of a competent agency for carrying out the work of Design, Retrofitting, Cleaning, Rejuvenation, On-Drain Wastewater Treatment and Landscaping for treatment of polluted water falling in the said Hawalia Drain.
49	Kot escape Drain	1.5	BOD- 68 mg/l COD- 320 mg/l TSS- 168 mg/l TC-5400000 MPN/100ml FC-3500000 MPN/100ml	0	Hindon	No	Kot escape drain is an escape drain of the Upper Ganga Canal. When additional water is needed by farmers for irrigation, water is released into the Kot escape drain.	

50	Dasna Drain near Yusufpur Village	100	BOD- 78 mg/l COD- 336 mg/l TSS- 192 mg/l TC-4100000 MPN/100ml FC-3400000 MPN/100ml	1.60	Hindon	No	A work Plan of total estimated cost Rs. 52,113 Lakhs has been submitted by UP Jal Nigam (Urban) Ghaziabad. Total estimated timeline for work completion is 46 months after approval of action plan from Government.
51	Gaur City Drain	15	BOD- 80 mg/l COD- 288 mg/l TSS- 155 mg/l TC-4300000 MPN/100ml FC-3100000 MPN/100ml	0	Dasna and finally into Hindon	No	The Gaur City area is mostly multi-story group housing developments, where STPs have been installed after obtaining NOCs from the Uttar Pradesh Pollution Control Board. Sewage generated from these multi-story buildings is

								<p>treated, and the treated water is reused for flushing and horticulture purposes. The remaining treated water is discharged into the drain. The Greater Noida Authority and the Uttar Pradesh Pollution Control Board periodically take action on group housing societies for non-compliant sewage treatment standards. Additionally, in view of future needs, a 46 MLD IPS is proposed to be constructed in this area, through which untreated water</p>
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2226

									will be sent to an 80 MLD STP. The DPR for this project is being prepared by IIT Delhi. The project is expected to take approximately three years to complete.
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Sl - 4, 6, 7, 8, 9, 10
12, 13, 14, 15, 16
20, 21, 22, 23
26, 27, 28, 29, 31
32 Verified by
Mamami Change Unit
UPJH(R) MZM.


Sr No → 18-19, 34 & 36+47

Verified



2227

संख्या NGT-401/81-7-2026
महत्वपूर्ण/ईमेल

उत्तर प्रदेश शासन

आवास एवं शहरी नियोजन अनुभाग-3

संख्या-816/आठ-3-2026

लखनऊ: दिनांक: 22 अप्रैल, 2026

ANNEXURE-3

संयुक्त सचिव,

पर्यावरण वन एवं जलवायु परिवर्तन अनुभाग-7,

उ०प्र० शासन।

कृपया आवास एवं शहरी नियोजन विभाग के पत्र संख्या-812(1)/आठ-3-2026 दिनांक 21.04.2026 का संदर्भ ग्रहण करते हुए मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० सं०-O.A. No. 859/2022 (I.A. No. 445/2024, 632/2023 & 769/2023) Abhisht Kusum Gupta Vs State of Uttar Pradesh & Ors. में पारित आदेश दिनांक 09.12.2025 एवं 17.02.2026 के अनुपालन में प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन की अध्यक्षता में सम्पन्न बैठक दिनांक 08.04.2026 के कार्यवृत्त पत्र संख्या-एन.जी.टी.-365/81-7-2026-1687377 दिनांक 15.04.2026 का संदर्भ ग्रहण करने का कष्ट करें। बैठक में हिण्डन कैचमेन्ट एरिया में स्थापित/बसी अनाधिकृत कालोनियों एवं जनसंख्या के आंकड़े उपलब्ध कराये जाने के निर्देश दिये गये हैं।

2- इस सम्बन्ध में आवास एवं शहरी नियोजन विभाग के पत्र संख्या-812(1)/आठ-3-2026 दिनांक 21.04.2026 द्वारा उपलब्ध करायी गयी सूचना के क्रम में मुख्य नगर एवं ग्राम नियोजक, नगर एवं ग्राम नियोजन विभाग, उ०प्र०, लखनऊ के पत्रांक-126/वा.नि./एन.जी.टी./टीसीपी/2026-27 दिनांक 22.04.2026 द्वारा गाजियाबाद एवं मेरठ विकास प्राधिकरण से संबंधित सूचनाओं के साथ बागपत, सहारनपुर एवं मुजफ्फरनगर (शामली के संदर्भ में भी) से संबंधित उपलब्ध करायी गयी अद्यतन सूचना संलग्न कर प्रेषित की जा रही है।

कृपया उपर्युक्तानुसार अवगत होते हुए अग्रतर कार्यवाही कराने का कष्ट करें।

संलग्नक: यथोक्त।

Nagesh
(वी०पी० नागेश)

उप सचिव।

संख्या एवं दिनांक तदैव।

प्रतिलिपि सदस्य-सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

संलग्नक : यथोक्त।

आज्ञा से,

(वी०पी० नागेश)

उप सचिव।

नगर एवं ग्राम नियोजन विभाग, उत्तर प्रदेश

टी.सी.जी./1-ए-वी/5, विभूति खण्ड, गोमती नगर, लखनऊ-226010

पत्रांक: 126 / वा.नि. / एन.जी.टी. / टीसीपी / 2026-27

दिनांक : 22 अप्रैल, 2026

सेवा मे,

संयुक्त सचिव,
आवास एवं शहरी नियोजन अनुभाग-3,
उ.प्र. शासन।

विषय: मा. राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन O.A. No.-859/2022 (I.A. Nos. 445/2024, 632/2023 & 769/2023) Abhisht Kusum Gupta Vs State of Uttar Pradesh & Ors. With O.A. No. 512/2024 News Item titled "Irrigation Deptt. files case against Noida villagers for dumping waste in Hindon" appearing in The Hindustan Times dated 12-03-2024 में पारित मा. अधिकरण के आदेश दिनांक 09.12.2025 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक शासन के पत्र संख्या-718/आठ-3-2026 दिनांक 08 अप्रैल, 2026 जो उपाध्यक्ष, गाजियाबाद, मेरठ, सहारनपुर, बागपत एवं मुजफ्फरनगर (शामली के संदर्भ में भी) को सम्बोधित एवं अधोहस्ताक्षरी को पृष्ठांकित है, का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से उपर्युक्त विषयांकित प्रकरण में पारित मा0 अधिकरण के आदेश दि. 09.12.2025 एवं 17.03.2026 के अनुपालन में प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में दिनांक 08.04.2026 को बैठक सम्पन्न हुई। बैठक गाजियाबाद, मेरठ, सहारनपुर, बागपत एवं मुजफ्फरनगर नगरों में कितनी कालोनियों अनियोजित हैं तथा उन कालोनियों में निवास करने वाले लोगों की संख्या की सूचना उपलब्ध कराये जाने की अपेक्षा की गयी है।

2. इस सम्बन्ध में अवगत कराना है कि गाजियाबाद, मेरठ, बागपत, सहारनपुर एवं मुजफ्फरनगर (शामली के संदर्भ में भी) विकास प्राधिकरण से प्राप्त सूचनायें निम्नवत् हैं:-

क्र. सं.	प्राधिकरण का नाम	अनियोजित कालोनियों की सं.	अनियोजित कालोनियों में निवास कर रहे लोगो की सं.
1	गाजियाबाद	258	262730
2	मेरठ	362	64050
3	बागपत	180	19630
4	सहारनपुर	06	2000
5	मुजफ्फरनगर	82	38868

भवदीय



(कृष्ण मोहन) 22/04/2026
मुख्य नगर एवं ग्राम नियोजक



गाजियाबाद नगर निगम

प्रेषक,

महाप्रबन्धक(जल)
गाजियाबाद नगर निगम।

सेवा में,

संयुक्त सचिव,
नगर विकास अनुभाग-5,
उ0प्र0शासन,
लखनऊ।

पत्रांक:-111

/एस0टी0-जो0एम0/2026-27

दिनांक 25/04/26

विषय:-

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0संख्या-859/2022(आई0ए0नं0-445/2024, 632/2023 एवं 769/2023) अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 09.12.2025 एवं 17.02.2026 के अनुपालन के सम्बन्ध में।

महोदय

कृपया उपरोक्त विषयक अपने कार्यालय पत्रांक-NGT-122/नो-05-2026-04रिट/2026 लखनऊ दिनांक 16 अप्रैल, 2026 के साथ संलग्न प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0शासन की अध्यक्षता में दिनांक 08.04.2026 को सम्पन्न समीक्षा बैठक के कार्यवृत्त के विन्दु संख्या-02 के विन्दु-02 जो कि गाजियाबाद नगर निगम सीमान्तगत अनाधिकृत रूप से स्थापित एवं अशुद्धिकृत सीवेज उत्स्राह की स्थिति के सम्बन्ध में अवगत कराना है कि आवासीय परिपद द्वारा अवगत कराया गया है कि गाजियाबाद नगर निगम सीमान्तगत लगभग 258 अनाधिकृत कालोनिया स्थापित है तथा जिसमें लगभग 2,62,730 जनसंख्या आवासित है, जिसके आधार पर कुल 31.53 एम0एल0डी0 सीवेज उत्सृजित होता है। चूंकि उक्त अनाधिकृत कालोनियों में सीवेज लाईनों की कोई व्यवस्था नहीं की गयी है, जिसके कारण उक्त अनाधिकृत कालोनियों का समस्त सीवेज नालियों के माध्यम से प्रवाहित होकर गाजियाबाद नगर निगम सीमान्तगत 09 अन्टैच नालो में जाता है। उक्त 09 अन्टैच नालो के अपशिष्ट जल के उपचार हेतु पर गाजियाबाद नगर निगम द्वारा निम्नवत कार्यवाही करायी जा रही है।

अस्थायी समाधान:-

- गाजियाबाद नगर निगम सीमान्तगत प्रवाहित हो रहे 09 अन्टैच नालो के अशोषित जल के उपचार हेतु गाजियाबाद नगर निगम द्वारा कल्चर इत्यादि का छिड़काव कर बायोरेमिडिएशन एवं फाईटो-रेमिडिएशन का कार्य किया जा रहा है, जिससे उक्त नालों में बी0ओ0डी0 एवं सी0ओ0डी0 की मात्रा में कमी लायी जा रही है।

स्थायी समाधान:-

- गाजियाबाद नगर निगम सीमान्तगत 09 अन्टैच नालो में से 02 नाले करहेड़ा एवं अर्थला ड्रेन को टेप करने के लिये उ0प्र0 जल निगम द्वारा अमृत-2.0 कार्यक्रम अन्तर्गत करहेड़ा योजनान्तर्गत करहेड़ा क्षेत्र में 68 एम0एल0डी0 क्षमता के एस0टी0पी0 का निर्माण किया जा रहा है, जो कि जून-2026 में पूर्ण होना प्रस्तावित है। उक्त एस0टी0पी0 के निर्माण के उपरान्त उपरोक्त दोनो नाले एस0टी0पी0 पर टेप हो जायेंगे।
- गाजियाबाद नगर निगम सीमान्तगत शेष 07 नालो को टेप किये जाने के लिये डी0पी0आर0 उ0प्र0 जलनिगम द्वारा बनायी गयी है, जो कि रवीकृति की प्रक्रिया में है।

भवदीय

(सुद)
महाप्रबन्धक(जल)
गाजियाबाद नगर निगम

पत्रांक व दिनांक तथैव

प्रतिलिपि:-

- निदेशक महोदय, स्थानीय निकाय निदेशालय, लखनऊ को सादर सूचनाय प्रेषित।
- नगर आयुक्त महोदय को सादर सूचनाय प्रेषित।
- पत्रावली।

1
महाप्रबन्धक(जल)



कार्यालय महाप्रबन्धक (जल),
गुरुद्वारा रोड़, नगर निगम, सहारनपुर।

दूरभाष कार्यालय : 0132 - 2648112
Email ID : negarnigamsaharanpur@gmail.com
Website : saharanpunegarnigam.in

पत्रांक:- 93/ज0क0/न0नि0सहा0/2026-27

दिनांक 25 अप्रैल, 2026

सेवा में,

संयुक्त सचिव
नगर विकास अनुभाग-5
उत्तर प्रदेश शासन, लखनऊ।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या -859/2022 (आई0ए0न0-445/2024, 632/2023 एवं 769/2023) श्री अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 09 दिसम्बर, 2025 एवं दिनांक 17 फरवरी, 2026 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 24 अप्रैल, 2026 को हाईब्रिड मोड में आयोजित समीक्षा बैठक के कार्यवृत्त के सम्बंध में।

महोदय,

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या -859/2022 (आई0ए0न0-445/2024, 632/2023 एवं 769/2023) श्री अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 09 दिसम्बर, 2025 एवं दिनांक 17 फरवरी, 2026 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 24 अप्रैल, 2026 को हाईब्रिड मोड में आयोजित समीक्षा बैठक के कार्यवृत्त के सम्बंध में चाही गयी बिन्दुवार सूचना निम्नवत है:-

बिन्दु सं0	बिन्दु	आख्या
1	बिन्दु गौतमबुद्धनगर, सहारनपुर, शामली, गाजियाबाद, मुजफ्फरनगर, मेरठ, एवं बागपत नगर में स्थापित सीवेज ट्रीटमेंट प्लांट एवं गैप	<ul style="list-style-type: none"> सहारनपुर नगर निगम में 38 एम0एल0डी0 क्षमता का एक एस0टी0पी0 स्थापित है जो पूर्ण क्षमता से क्रियाशील है। नगर निगम सीमांतगत कुल सीवेज उत्प्राह 137.89 एम0एल0डी0 है जिसमें से 38 एम0एल0डी0 सीवेज उत्प्राह का शोधन पूर्व से स्थापित एस0टी0पी0 द्वारा किया जाता है। शेष (गैप) 99.89 एम0एल0डी0 लगभग 100 एम0एल0डी0 उत्प्राहित सीवेज का शोधन बायोरेमेडियेशन पद्धति से निरन्तर किया जा रहा है। साथ ही यह भी अवगत कराना है कि जल निगम ग्रामीण मुजफ्फरनगर इकाई द्वारा 135 एम0एल0डी0 क्षमता का एक नग एस0टी0पी0 का निर्माण कार्य निर्माण दिनांक 01 नवम्बर 2025 से प्रारम्भ है। जिसे 02 वर्ष में पूर्ण किया जाना तय है। इस प्रकार उक्त एस0टी0पी0 के निर्माण के पश्चात सम्पूर्ण उत्प्राहित सीवेज का शोधन किया जायेगा।
2	अनधिकृत रूप से स्थापित कॉलोनी, उनकी जनसंख्या एवं अशोधित सीवेज उत्पादन की स्थिति।	<ul style="list-style-type: none"> नगर एवं ग्राम नियोजन विभाग, उत्तर प्रदेश के पत्र सं0 126/वा.नि./एन.जी.टी./टीसीपी/2026-27 दिनांक 22 अप्रैल, 2026 के अनुसार सहारनपुर नगर में कुल 06 नग अनियोजित कॉलोनियों में आवासित जनसंख्या 2000 दर्शायी गयी है। 2000 जनसंख्या द्वारा जनित सीवेज उत्प्राह की मात्रा 0.22 एम0एल0डी0 है जिसका निस्तारण बायोरेमेडियेशन पद्धति द्वारा किया जा रहा है। 135 एम0एल0डी0 क्षमता के एस0टी0पी0 का निर्माण पूर्ण होने के पश्चात उक्त उत्प्राहित सीवेज का निस्तारण किया जा सकेगा।

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NN/48/2025-GMJK-SNN

I/564108/2021

3	नगरों में जनित सीवेज उत्पादन के पूर्ण रूप से शुद्धिकरण का विवरण।	• बिन्दु स0 1 के अनुसार
4	हिंडन नदी में गिरने वाले गालों का विवरण।	• सहारनपुर नगर निगम से होकर जाने वाले पाँवघोई एवं ढमोला का शोधित जल, नगर निगम सीमा से लगभग 10 किलोमीटर दूर जाकर हिंडन में मिलता है। • हिंडन नदी में नगर निगम सहारपुर स्थित कोई भी नाला नहीं गिरता है।
5	केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा 20 एसटीपी एवं नदी की गुणवत्ता के सम्बन्ध में संयुक्त निरीक्षण।	• सम्बंधित नहीं है।

कृ० उपरोक्तानुसार आख्या सेवा में सादर प्रेषित है।

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PURUSHOTTAM KUMAR
Date: 25-04-2026
19:02:35

महाप्रबंधक(जल)
नगर निगम, सहारनपुर।

प्रतिलिपि:-

1. निदेशक महोदय, स्थानीय निकाय निदेशालय, लखनऊ को सादर सूचनाार्थ।
2. नगर आयुक्त महोदय, नगर निगम, सहारनपुर को सादर सूचनाार्थ।
3. पत्रावली हेतु।

महाप्रबंधक(जल)
नगर निगम, सहारनपुर।

कार्यालय नगर पालिका परिषद, बागपत जनपद-बागपत

पत्रांक 151 / न०पा०परि०बा०-एन०जी०टी० / 2026-27

दिनांक:- 25 अप्रैल, 2026

सेवा में,

निदेशक महोदय,
स्वच्छ भारत मिशन-नगरीय,
राज्य मिशन निदेशालय, उ०प्र०
लखनऊ।

ANNEXURE-6

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-859 / 2022 Abhisht Kusum Gupta Vs State of Uttar Pradesh & Ors. with O.A 512/2024 News item titled "Irrigation dept files case against Nodia villagers for dumping waste in Hindon" appearing in The Hindustan Times dated 12-03-2024 में पारित आदेश दिनांक 09.12.2025 एवं 17.02.2026 के अनुपालन के संबंध में।


महोदय,

कृपया उपर्युक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-859 / 2022 Abhisht Kusum Gupta Vs State of Uttar Pradesh & Ors. with O.A 512/2024 News item titled "Irrigation dept files case against Nodia villagers for dumping waste in Hindon" appearing in The Hindustan Times dated 12-03-2024 में पारित आदेश दिनांक 09.12.2025 एवं 17.02.2026 के अनुपालन में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 22 अप्रैल, 2026 को हाईब्रिड मोड में आयोजित समीक्षा बैठक के कार्यवृत्त में बिन्दु संख्या 01 पर सूचना उपलब्ध कराये जाने हेतु निर्देशित किया गया है।

उक्त के सम्बन्ध में अवगत कराना है कि प्रकरण से सम्बन्धित हिण्डन नदी, पालिका सीमा से लगभग 20 किमी० पूरब दिशा में उत्तर से दक्षिण की ओर बहती है। उक्त नदी से दूर-दूर तक नगर पालिका बागपत का कोई सम्बन्ध नहीं है। पालिका क्षेत्र का सम्पूर्ण दूषित जल नालों को टेप करके STP (14MLD) में जाता है, जहाँ से निस्तारण के उपरान्त जल कृषकों द्वारा खेती हेतु प्रयोग किया जाता है।

प्रभारी अधिकारी बागपत-बडीत-खेकड़ के पत्रांक 54 / बा०ब०खे०वि०प्र० / अधि०अनु० / 2026-27 दिनांक 21.04.2026 के द्वारा जिन अनियोजित कॉलोनियों (180) के बारे में अवगत कराया गया है, उनमें से 15 अविकसित अनियोजित कॉलोनियां, पालिका क्षेत्र में अवस्थित हैं, जिनकी आबादी लगभग 1650 है। उक्त अविकसित कॉलोनियों से निकलने वाला दूषित जल लगभग 0.1782 MLD, निकाय के नालों के माध्यम से टेप होकर STP में जाता है, जहाँ पर उपचारित होकर, कृषि कार्य में प्रयोग किया जाता है।


रिपोर्ट आपकी सेवा में सादर प्रेषित है।


25.04.26
(कृष्ण कुमार भड़ाना)
अधिशाली अधिकारी
नगर पालिका परिषद बागपत
जनपद-बागपत

पत्रांक व दिनांक :- तदैव।

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यावाही हेतु प्रेषित-

1. विशेष सचिव, नगर विकास अनुभाग-5 उ०प्र० शासन, लखनऊ।
2. अपर जिलाधिकारी (वि०/रा०)/प्रभारी अधिकारी (स्था०नि०) जनपद बागपत।
3. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, पॉकेट-टी, सी-3/2, पल्लव पुरम, फेज-II मोदीपुरम, मेरठ।


(कृष्ण कुमार भड़ाना)
अधिशाली अधिकारी
नगर पालिका परिषद बागपत
जनपद-बागपत

2233



कार्यालय नगर पालिका परिषद बडौत (बागपत)।

पत्रांक - 65 / 2026-27 / मुख्य कार्यालय

दिनांक :- 27-04-2026

सेवा में,

निदेशक,

स्वच्छ भारत मिशन-नगरीय

राज्य मिशन निदेशालय, उ० प्र०

लखनऊ।

विषय :- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-859/2022 Abhisht Kusum Gupta Vs State of Uttar Pradesh & Ors. with O.A 512/2024 News item titled "Irrigation dept files case against Nodia Villagers for dumping waste in Hindon" appearing in The Hindustan Times dated 12-03-2024 में पारित आदेश दिनांक 09-12-2025 एवं 17-02-2026 के अनुपालन के संबंध में।

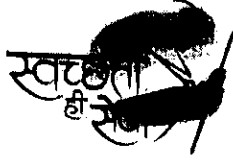
महोदय,

कृपया उपर्युक्त विषयक मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ०ए० संख्या- 859/2022 Abhisht Kusum Gupta Vs State of Uttar Pradesh & Ors. with O.A 512/2024 News item titled "Irrigation dept files case against Nodia Villagers for dumping waste in Hindon" appearing in The Hindustan Times dated 12-03-2024 में पारित आदेश दिनांक 09-12-2025 एवं 17-02-2026 के अनुपालन में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 22 अप्रैल, 2026 को हाईब्रिड मोड में आयोजित समीक्षा बैठक के कार्यवृत्त में विन्दु संख्या-1 पर सूचना उपलब्ध कराये जाने हेतु निर्देशित किया गया है।

उक्त के संबंध में अवगत कराना है कि प्रकरण से सम्बन्धित हिण्डन नदी, पालिका सीमा से लगभग 20 किमी० की दूरी पर बहती है। उक्त नदी से दूर-दूर तक नगर पालिका परिषद् बडौत का कोई सम्बन्ध नहीं है। प्रभारी अधिकारी बागपत-बडौत-खेकड़ा के पत्रांक 54/बा०ब०खे०वि०प्रा० / अधि०अनु०/2026-27 दिनांक 21-04-2026 के द्वारा जिन अनियोजित कॉलोनीयों (180) के बारे में अवगत कराया गया है, जिसमें से 123 कॉलोनियां पालिका सीमान्तर्गत है। नगर पालिका परिषद् क्षेत्र से कुल 10-11 एम०एल०डी० उत्प्रवाह निस्तारित किया जाता है। इसके निस्तारण हेतु अधिशासी अभियन्ता निर्माण खण्ड, उ०प्र० जल निगम (नगरीय) बागपत को पालिका क्षेत्र में निःशुल्क भूमि एस०टी०पी० प्लान्ट (I&D सहित) हेतु चिन्हित कर उपलब्ध करा दी गयी है तथा जल निगम नगरीय बागपत के द्वारा मौके पर निरीक्षण कर लिया गया है एवं डी०पी०आर० बनाने हेतु निकाय द्वारा दिनांक 12-08-2024 को रु० 9.61 लाख का भुगतान किया गया है। जिसमें उ०प्र० जल निगम (नगरीय) बागपत द्वारा दिनांक 03-12-2024 को डी०पी०आर० अंकन 76.86 करोड रुपये की तैयार कर मुख्य अभियन्ता (नागर), उ०प्र० जल निगम (नगरीय), 6-राणा प्रताप मार्ग, लखनऊ को प्रेषित कर दी गयी है। आख्या आपकी सेवा में सादर प्रेषित है।


अधिशासी अधिकारी

नगर पालिका परिषद बडौत।



2234



एक कदम स्वच्छता की ओर

पत्रांक/विभाग नम्बर/परीक्षा नम्बर/अनुपालन प्रमाण

कार्यालय नगर पालिका परिषद खेकड़ा, जनपद-बागपत

पत्रांक-60/न0पा0परि0खे0/एन0जी0टी0/2026-27

दिनांक -25/04/2026

सेवा में,

निदेशक महोदय,
स्वच्छ भारत मिशन-नगरीय
राज्य मिशन निदेशालय, उ0प्र0
लखनऊ।

विषय :- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-859/2022 Abhisht Kusum Gupta Vs State of Uttar Pradesh & Ors. with O.A 512/2024 News item titled "Irrigation dept files case against Nodia Villagers for dumping waste in Hindon" appering in The Hindustan Times dated 12-03-2024 में पारित आदेश दिनांक 09-12-2025 एवं 17-02-2026 के अनुपालन के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या-859/2022 Abhisht Kusum Gupta Vs State of Uttar Pradesh & Ors. with O.A 512/2024 News item titled "Irrigation dept files case against Nodia Villagers for dumping waste in Hindon" appering in The Hindustan Times dated 12-03-2024 में पारित आदेश दिनांक 09-12-2025 एवं 17-02-2026 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 22, अप्रैल, 2026 को हाईब्रिड मोड में आयोजित समीक्षा बैठक के कार्यवृत्त में बिन्दु संख्या-1 पर सूचना उपलब्ध कराये जाने हेतु निर्देशित किया गया है।

उक्त के संबंध में अवगत कराना है कि प्रकरण से सम्बन्धित हिण्डन नदी, पालिका सीमा से लगभग 20 किमी0 की दूरी पर बहती है। उक्त नदी से दूर-दूर तक नगर पालिका परिषद खेकड़ा का कोई सम्बन्ध नहीं है।

प्रभारी अधिकारी बागपत-बड़ौत-खेकड़ा के पत्रांक 54/बा0ब0खे0वि0प्रा0/अधि0अनु0/2026-27 दिनांक 21-04-2026 के द्वारा दी गयी सूची में नगर पालिका परिषद खेकड़ा अन्तर्गत 53 अविकसित एवं अनियोजित कॉलोनिया अवस्थित है, जिनकी आबादी लगभग 2000 है। इन अनाधिकृत 53 कालोनियों में से लगभग 0.01 एम0एल0डी0 उत्प्रवाह उत्सर्जित होता है। इसके निस्तारण हेतु एस0टी0पी0 निर्माण की डी0पी0आर0 तैयार करने के लिए अधिशासी अभियन्ता निर्माण खण्ड, उ0प्र0 जल निगम (नगरीय) बागपत को पालिका क्षेत्र के मुख्य ड्रेन बसी नाले से सटी हुई, सरकारी भूमि खसरा न0-3125, रकबा 0.5170 है0 निःशुल्क भूमि एस0टी0पी0 प्लान्ट (IPS, MPS सहित) हेतु चिन्हित कर उपलब्ध करा दी गयी है तथा जल निगम नगरीय बागपत के द्वारा मौके पर निरीक्षण कर लिया गया है एवं डी0पी0आर0 बनाने हेतु निकाय द्वारा पी0पी0ए0 सं0-C052508563563 दिनांक 07-05-2025 को धनराशि अंकन-462000-00 रू0 खाता सं0-4078001100000263 IFSC CODE-PUNB0407800 में प्रेषित कर दी गयी है। आख्या आपकी सेवा में सादर प्रेषित है।

अधिशासी अधिकारी
नगर पालिका परिषद, खेकड़ा बागपत।

कार्यालय नगर पालिका परिषद, मुजफ्फरनगर

प्रेषक,

अधिकासी अधिकारी
नगरपालिका परिषद,
मुजफ्फरनगर।

सेवा मे,

संयुक्त सचिव,
नगर विकास अनुभाग-5,
उ०प्र० शासन,
लखनऊ।

पत्रांक- 268 / सा०प्र० / 2026-27

दिनांक- 27/04/2026

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली मे विचाराधीन ओ०ए० संख्या-O.A.No.859/2022(I.A.No. 445/2024.632/2023 & 769/2023) Abhisht Kusum Gupta Vs State of Uttar Pradesh & Ors. With O.A. No.512/2024 News Item titled " Irrigation Deptt. Files case against Noid Villagers for dumping waste in Hindon" appearing in the Hindustan Time dated 12.03.2024 के सम्बन्ध मे।

महोदय,

कृपया उपयुक्त विषयक पत्रांक-1472/मु०वि०प्र०/2026 दिनांक-21.04.2026 के द्वारा मुजफ्फरनगर विकास प्राधिकरण, मुजफ्फरनगर ने अनियोजित कॉलोनिया की संख्या 82 है, के क्रम मे मुजफ्फरनगर विकास प्राधिकरण, मुजफ्फरनगर से वार्ता उपरान्त ज्ञात हुआ कि मुजफ्फरनगर क्षेत्रान्तर्गत 31 अनियोजित कॉलोनिया सम्भावित है। जिसमे लगभग 14694 जनसंख्या आवासित है। जिसके आधार पर कुल 1.76 MLD सीवरेज उत्सृजित होता है। चूंकि उक्त अनाधिकृत कॉलोनियो मे सीवरेज लाईनो की कोई व्यवस्था नही की गयी है। जिसके कारण उक्त अनाधिकृत कॉलोनियो का समस्त सीवरेज नालियो के माध्यम से प्रवाहित होकर नगर पालिका परिषद, मुजफ्फरनगर सीमान्तर्गत नालो मे जाता है। उक्त नालो को टैप्ड कर अमृत 1.0 तथा अमृत 2.0 के अन्तर्गत निर्माण किये गये 02 नग 32.5 MLD स्थापित एस०टी०पी० प्लांट किदवईनगर तथा 01 नग 22 MLD स्थापित एस०टी०पी० प्लांट सहावली पर पहुँचाया जाता है। तत्पश्चात उक्त तीनों एस०टी०पी० प्लांट पर उक्त उत्सृजित सीवरेज का शोधन किया जाता है। सादर सूचनार्थ प्रेषित।

for

अधिकासी अधिकारी,
नगरपालिका परिषद
मुजफ्फरनगर

Joint Monitoring Report of 20 STPs in compliance to the Orders of Hon'ble National Green Tribunal

In compliance to the directions of Hon'ble NGT dated 09.12.2025, Joint monitoring report on performance status of 20 STPs in the catchment of River Hindon. The characteristics of wastewater samples collected at inlet, outlet and aeration tank of the 20 STPs in catchments of Yamuna basin (Krishni, Kali West and Hindon) is presented in Table 1 (Enclosed). Copy of individual STP report is attached as Annexure- 1 to 20).

Performance of 20 STPs located in the catchment of River Hindon

There are 20 STPs installed in catchment of River Hindon. 12 STPs are designed on Sequencing Batch Reactor (SBR) based technology, 06 STP are designed on Upflow Anaerobic Sludge Blanket (UASB), 01 STP is designed on Moving Bed Biofilm Reactor (MBBR), 01 STP is designed on Waste Stabilization Pond (WSP). The details of STPs is annexed in Annexure-1-20. Disinfection facility is available in all STPs and chlorination is being carried out.

- i. Treated water from 13 STP is directly discharged into River Yamuna; 03 STPs discharging treated wastewater into River Kali West, 01 STP discharging treated wastewater in to Dhamola River and 03 STPs discharging treated wastewater in to Hawaliya drain finally meets into river Hindon.
- ii. Records for sludge disposal were maintained by most of the STPs.
- iii. In terms of performance, among 20 STPs, 08 STPs are found non-complying for FC and BOD (01 STP) parameters w.r.t. the prescribed norms by MOEFCC notification dated 13.10.2017 and the remaining 12 STPs were found complying.
- iv. The installed capacity of the 20 STPs is 953.6 MLD, whereas the utilized capacity was found to be 672.66 MLD; this clearly indicates that only 70% of the capacity is being utilized relative to the design capacity.

Key Findings

Based on the monitoring of STPs carried out by Jointly UPPCB and CPCB during January 29, 2026 to February, 2026. Analytical results and compliance status of 20 STPs presented in this report, following findings are made:

Muzzafarnagar

- a. 04 STP at Budhana, Shahwali, Nagar Pakila Parishad Kidwai nagar and Near A2Z Garbage Plant, Kidwai nagar were operating with valid Consent to Operate.

Joint Monitoring Report of 20 STPs in compliance to the Orders of Hon'ble National Green Tribunal

In compliance to the directions of Hon'ble NGT dated 09.12.2025, Joint monitoring report on performance status of 20 STPs in the catchment of River Hindon. The characteristics of wastewater samples collected at inlet, outlet and aeration tank of the 20 STPs in catchments of Yamuna basin (Krishni, Kali West and Hindon) is presented in Table 1 (Enclosed). Copy of individual STP report is attached as Annexure- 1 to 20).

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- ii. Records for sludge disposal were maintained by most of the STPs.
- iii. In terms of performance, among 20 STPs, 08 STPs are found non-complying for FC and BOD (01 STP) parameters w.r.t. the prescribed norms by MOEFCC notification dated 13.10.2017 and the remaining 12 STPs were found complying.
- iv. The installed capacity of the 20 STPs is 953.6 MLD, whereas the utilized capacity was found to be 672.66 MLD; this clearly indicates that only 70% of the capacity is being utilized relative to the design capacity.

Key Findings

Based on the monitoring of STPs carried out by Jointly UPPCB and CPCB during January 29, 2026 to February, 2026. Analytical results and compliance status of 20 STPs presented in this report, following findings are made:

Muzzafarnagar

- a. 04 STP at Budhana, Shahwali, Nagar Pakila Parishad Kidwai nagar and Near A2Z Garbage Plant, Kidwai nagar were operating with valid Consent to Operate.

b. All 04 STPs are found **non - complying** as per the prescribed norms by MOEFCC notification dated 13.10.2017.

Ghaziabad

a. 05 STPs at Ghaziabad were operating with valid Consent to Operate. 05 STPs operating without valid CTO.

b. Out of 10 STPs, 03 STPs are found non-complying w.r.t, FC as per the prescribed norms of MOEFCC notification dated 13.10.2017.

Greater Noida

a. 03 STP was operating with valid Consent to Operate.

b. All 03 STP is found complying as per the prescribed norms of MOEFCC notification dated 13.10.2017.

c. Records for sludge disposal was maintained by the STP. As reported, sludge was utilized for Soil application in gardening within the premises of STP.

Noida

a. 01 STP was operating with valid Consent to Operate. 35 MLD STP Sector-123 Noida STP operating without valid Consent to Operate

b. STP is found complying as per the prescribed norms of MOEFCC notification dated 13.10.2017.

Saharanpur

a. 01 STP was operating with valid Consent to Operate.

b. STP is found non-complying as per the prescribed norms of MoEF & CC Notification dt. 13/10 2017 for STP.

b. Records for sludge disposal was maintained by the STP cum CETP. As reported, sludge was disposed in TSDF.

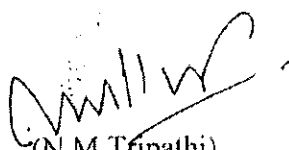
Remediation Measures


- i. Concerned authority shall ensure that STPs shall be operated effectively so as to comply with the prescribed discharge standards:
- ii. The disinfection units shall be operated effectively so as to comply with the prescribed standards for Fecal coliform (FC) levels.
- iii. The total installed and utilization capacity of STPs in the river stretches are 953.5 MLD and 672.66 MLD, respectively. The authorities shall take action to operate the STP at optimum capacity.

- iv. All 20 STPs identified in the catchment of rivers highlighted in directions of Hon'ble NGT on 09.12.2025 discharges their treated / partially treated wastewater in catchment of River Hindon.
- v. The STP authorities shall maintain logbooks of STP inlet, outlet, chemical consumption, sludge generation & disposal, reuse of treated wastewater and energy consumption.
- vi. STP authorities shall ensure proper sludge management and records maintain for the same.
- vii. The STP authorities shall provide OCEMS connectivity on 24 x 7 basis to CPCB/UPPCB server.
- viii. The STP authorities shall explore the reuse of treated water.

Joint Monitoring Report of 15 locations in Krishni, Kali West and Hindon compliance to the Orders of Hon'ble National Green Tribunal

1. Monitoring at 09 location on River Hindon was carried out during 29 January 2026 to February 2026. Dissolved oxygen (DO) was observed at 06 locations ranges between 0.6 mg/l to 1.8 mg/l. While 03 locations i.e., U/S Village Baparasi, Meerut, Ghaziabad U/S Karheda and Kuleshara, Noida no Dissolved Oxygen. (Summary of analytical results presented in Table-2 (Enclosed). BOD was observed ranges between 26 mg/l to 66 mg/l. High Fecal coliform was observed at all locations.
2. Monitoring at 03 location on River Krishni was carried out during 29 January 2026 to February 2026. Water quality of river Krishni indicates that all location have no DO. BOD was observed ranges between 32 mg/l to 54 mg/l. High Fecal coliform was observed at all locations.
3. Monitoring at 03 location on River Kali West was carried out during 29 January 2026 to February 2026. Water quality of river Krishni indicates that 02 location (2 mg/l and 2.8 mg/l) have DO while 01 location i.e., D/S at Ratanpuri, Muzzafarnagar. BOD was observed ranges between 16 mg/l to 40 mg/l. High Fecal coliform was observed at all locations.


(N.M. Tripathi)
Assistant Scientific Officer
UPPCB


(Dr. Pankaj Kumar)
Scientist 'E'
CPCB

S No.	Name and Address of STP	Year of Commissioning	City/Town/District	Inspection Date	Authority/Local Urban body/other institutions responsible for O&M of STP	Technology/process STP based	Operational Status	Sub contractor	Installed Capacity (MLD)	Utilized Capacity (MLD)	pH		BOD (mg/l)		COD (mg/l)		TSS (mg/l)		TC (MPN/100ml)		FC (MPN/100ml)		Compliance /Non-compliance (As per MOEFCC notification dated 13.10.2017)	Receiving water body (Drain/Nulla/Land/River)	Name of river catchment in which STP is located (tributary of river Yamuna)	Disinfection Method
											Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet				
1	38 MLD STP Mahipur Road	2002	Saharanpur	06/02/2026	UPJN	UASB	Operational	M/s VA Tech Wabag Ltd Chennai	38	38.5	6.94	7.12	196	38	360	144	345	85	4900000	3E+05	3300000	170000	Non-compliance	Dhamola river	River Hindon	Chlorination
2	56 MLD Trans Hindon (Indrapuram) Ghaziabad	2000	Ghaziabad	29/01/2026	U.P. Jal Nigam	UASB	Operational	M/s VA Tech Wabag Ltd Chennai	56	65.12	6.9	7.29	184	26	326	90	310	45	48000000	39000	40000000	33000	Non-compliance	River Hindon	River Hindon	Chlorination
3	30 MLD, Sadulabad (Loni) Ghaziabad	2012	Ghaziabad	03/02/2026	U.P. Jal Nigam	MBBR	Operational	M/s VA Tech Wabag Ltd Chennai	30	22	6.91	7.47	190	9	336	74	228	15	3400000	2200	2700000	930	Compliance	Indrapuram drain	River Hindon	Chlorination
4	74 MLD SBR, Indrapuram Ghaziabad	2013	Ghaziabad	29/01/2026	U.P. Jal Nigam	SBR	Operational	M/s VA Tech Wabag Ltd Chennai	74	76.47	6.83	7.15	160	10	380	56	295	18	6300000	2500	4600000	680	Compliance	River Hindon	River Hindon	Chlorination
5	55 MLD SBR, Bapudham, Ghaziabad	2014	Ghaziabad	30/01/2026	GDA	SBR	Operational	M/s VVIP Infratech Limited	56	1.5	7.16	7.28	146	14	222	84	135	29	3800000	3300	2600000	680	Compliance	Dasna Drain	River Hindon	Chlorination
6	56 MLD, Indrapuram (UPGNN), Ghaziabad	2012	Ghaziabad	29/01/2026	UPGNN	SBR	Operational	M/s VA Tech Wabag Ltd Chennai	56	19	6.85	7.18	178	9	288	66	250	17	47000000	34000	33000000	27000	Non-compliance	Industry Reuse	River Hindon	Chlorination
7	56 MLD SBR, Dudhaha Vjay Nagar, Ghaziabad	2013	Ghaziabad	29/01/2026	U.P. Jal Nigam	SBR	Operational	M/s VA Tech Wabag Ltd Chennai	56	68	7.1	7.56	194	8	396	52	275	15	4600000	1500	2100000	680	Compliance	Dasna drain	River Hindon	Chlorination
8	70 MLD UASBR, Dudhaha Vjay Nagar, Ghaziabad	2000	Ghaziabad	29/01/2026	U.P. Jal Nigam	UASB	Operational	M/s VA Tech Wabag Ltd Chennai	70	100	6.98	7.25	212	24	424	86	310	42	79000000	2600	49000000	2100	Non-compliance	Dasna drain	River Hindon	Chlorination
9	56 MLD SBR, Govindpuram, Ghaziabad	2014	Ghaziabad	30/01/2026	GDA	SBR	Operational	M/s VVIP Infratech Limited	56	12.19	7.11	7.47	190	9	310	68	230	17	4000000	1100	3300000	400	Compliance	Dasna drain	River Hindon	Chlorination
10	56 MLD SBR, (UPGNN), Marty, Ghaziabad	2018	Ghaziabad	30/01/2026	UPGNN	SBR	Operational	M/s Technocraft Venture Limited	56	27	7.17	7.52	188	12	350	78	254	35	4900000	2500	3300000	610	Compliance	Rajnagar Extension Storm water drain	River Hindon	Chlorination
11	21.5 MLD Sidharth Vihar	2024	Ghaziabad	03/02/2026	Awas Vikas	SBR	Operational	M/s Khilan Infrastructure Pvt Ltd CBD Belapur, Navi Mumbai	21.5	4.98	6.47	7.56	180	10	296	68	314	19	4000000	2100	3300000	400	Compliance	Pratap vihar Drain	River Hindon	Chlorination
12	32.5 MLD STP Near A22 Garbage Plant, Kidwai Nagar	2025	Muzaffar Nagar	05/02/2026	U.P. Jal Nigam	SBR	Operational	M/s MUZAFFARNAGAR STP PVT LTD	32.5	16.55	6.88	7.05	184	9	480	40	290	15	4000000	27000	3300000	22000	Non-compliance	Local drain	River Hindon	Chlorination
13	32.5 MLD STP Nagar Pakka Panshad, Kidwai Nagar	2002	Muzaffar Nagar	05/02/2026	U.P. Jal Nigam	WSP	Operational	M/s VA Tech Wabag Ltd Chennai	32.5	32.4	6.65	7.10	180	28	328	94	395	47	47000000	20000	32000000	14000	Non-compliance	Kali West	River Hindon	Chlorination
14	10 MLD STP Budhana	2024	Muzaffar Nagar	05/02/2026	U.P. Jal Nigam	SBR	Operational	M/s MUZAFFARNAGAR STP PVT LTD	10	7.66	7.46	7.52	214	7	478	34	285	12	3200000	2200	2100000	1700	Non-compliance	Kali West	River Hindon	Chlorination
15	22 MLD STP Shahwahi	2023	Muzaffar Nagar	05/02/2026	U.P. Jal Nigam	SBR	Operational	M/s MUZAFFARNAGAR STP PVT LTD	22	19.31	7.79	8.95	198	12	420	56	272	19	3800000	25000	2600000	14000	Non-compliance	Kali West	River Hindon	Chlorination
16	35 MLD Sector-123, Noida	2011	Noida	04/02/2026	Noida Authority	SBR	Operational	NOIDA AUTHORITY	35	14	6.85	7.37	138	12	328	80	255	28	3400000	2100	2700000	600	Compliance	River Hindon	River Hindon	Chlorination
17	80 MLD Sector-123, Noida	2023	Noida	04/02/2026	Noida Authority	SBR	Operational	M/s HNB Engineering Pvt Ltd	80	56.32	6.78	7.29	156	9	312	64	230	17	3100000	1600	2100000	350	Compliance	River Hindon	River Hindon	Chlorination
18	15 MLD ECO Tech-2, Greater Noida	2018	Greater Noida	04/02/2026	GNIDA	SBR	Operational	M/s Technocraft Venture Limited	15	7.11	6.94	7.53	172	10	388	42	257	17	4800000	1700	3300000	400	Compliance	Hawaliya Drain	River Hindon	Chlorination
19	20 MLD ECO Tech-3, Greater Noida	2018	Greater Noida	04/02/2026	GNIDA	SBR	Operational	M/s Technocraft Venture Limited	20	15.6	6.89	7.16	186	8	360	34	235	12	5400000	1500	3500000	680	Compliance	Hawaliya Drain	River Hindon	Chlorination
20	137 MLD Kasana, Greater Noida	2015	Greater Noida	11/02/2026	GNIDA	SBR	Operational	M/s HNB Engineering Pvt Ltd	137	69.95	6.89	7.16	182	14	294	96	316	24	4600000	3400	2100000	830	Compliance	Hawaliya Drain	River Hindon	Chlorination

* All values are in mg/L except pH, EC (µS/cm), Turbidity (NTU), FC and TC (MPN/100 mL)

Muzaffar

[Signature]

WATER QUALITY STATUS OF DIFFERENT RIVERS OF UPNCR DISTRICT- 2026

River Name	Sampling Point	Sample Date	Colour (Hazen)	Odour	pH	Conductivity (μ S/cm)	TDS (mg/l)	D.O. (mg/l)	B.O.D (mg/l)	C.O.D (mg/l)	Total Hardness (mg/l)	Ca Hardness (CaCO ₃) (mg/l)	Mg Hardness (CaCO ₃) (mg/l)	Chloride (mg/l)	Sulphate (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Turbidity (NTU)	Total Solids (mg/L)	Total Suspended Solids (mg/L)
Hindon	U/S Village Baparas, Meerut	05.02.2026	35	No Sp	7.46	530	400	Nil	48.0	228.0	240.0	170.0	70.0	45.0	42.0	200000	170000	-	-	-
Hindon	D/S Meerut-Baghpat Road Balen, Baghpat	05.02.2026	25	No.Sp	7.28	330	264	1.3	36.0	160.0	140.0	100.0	40.0	35.0	34.0	150000	110000	-	-	-
Krishni	Bamawa, Baghpat	05.02.2026	30	No Sp.	7.31	540	368	Nil	32.0	144.0	210.0	150.0	60.0	38.0	40.0	160000	120000	-	-	-
Hindon	River Hindon at Village Maheshpur, Saharanpur	06.02.2026	30	No Sp	7.53	620	440	0.6	38	140	380	268	112	-	-	-	-	24	484	44
Kali	River Kali Sanpla Road Deoband, Saharanpur	06.02.2026	20	No Sp	7.49	600	300	2.8	16	48	280	182	88	-	-	-	-	10	324	24
Hindon	River Hindon at Ghaziabad U/S Karheda, Ghaziabad	30.01.2026	30	Faint	7.47	619	402	Nil	42	94	-	-	-	-	-	380000	320000	55	-	-
Hindon	River Hindon at Mohan Nagar U/S Road Bndge, Ghaziabad	30.01.2026	30	Faint	7.59	624	405	1.5	32	78	-	-	-	-	-	310000	260000	55	-	-
Hindon	River Hindon at Mohan Nagar D/S Road Chhjarshi, Ghaziabad	30.01.2026	35	Faint	7.46	731	489	1.8	26	64	-	-	-	-	-	400000	330000	56	-	-
Hindon	River Hindon at Kulashra, Noida	03.02.2026	40	Faint	7.52	1007	655	Nil	66	260	-	-	-	-	-	6300000	4600000	80	-	-
Krishni	River Krshni Upstream Shami, Muzaffarnagar	05.02.2026	35	Faint	7.04	992	645	Nil	48	144	-	-	-	-	-	310000	260000	40	-	-
Krishni	River Krshni Downstream Shami, Muzaffarnagar	05.02.2026	35	Faint	7.17	1109	720	Nil	54	180	-	-	-	-	-	380000	320000	50	-	-
Kali	River Kali West Upstream after meeting Deoband drain, Muzaffarnagar	05.02.2026	30	Faint	7.26	774	503	2	32	60	-	-	-	-	-	240000	130000	20	-	-
Kali	River Kali West Downstream at Ratanpur, Muzaffarnagar	05.02.2026	30	Faint	6.78	599	389	Nil	40	128	-	-	-	-	-	280000	220000	25	-	-
Hindon	River Hindon Upstream, Muzaffarnagar	05.02.2026	30	Faint	7.01	590	443	1.2	28	62	-	-	-	-	-	200000	170000	35	-	-
Hindon	River Hindon Downstream Muzaffarnagar	05.02.2026	30	Faint	7.18	810	457	0.6	30	76	-	-	-	-	-	250000	210000	40	-	-

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ANNEXURE-9

REGIONAL OFFICE
U.P POLLUTION CONTROL BOARD
GHAZIABAD

ANALYSIS REPORT OF 56 MLD SBR STP Noornagar Morty

Sample Date:- 08.04.2026

Collected by:- Rajeev Baghel (J.L.A) & Surjeet Singh (L.A)

S.No.	Name of STP	Sampling Location	pH	Colour	B.O.D mg/L	C.O.D mg/L	T.S.S mg/L	Total Coliform MPN/100 ml	Fecal Coliform MPN/100 ml
1.	56 MLD SBR STP Noornagar Morty, Ghaziabad	INLET	7.23	Blackish	260	364	282	47 X10 ⁵	39 X10 ⁵
		OUTLET	7.56	Turbid	7.0	48.0	10.0	1600	540


J.R.F


A.S.O

Sr. No.	Name of Industries	Act under which complaint filed	Under Section	Date of filing
1	30/2024 M/S Neelam Tax Printers Pvt, Ltd., Plot no. 41/1, Site-4, Sahibabad Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
2	15/2024 M/S Prem Processers , Plot no. 52 Rajendra Nagar, Industrial Area, Mohan Nagar, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
3	29/2024 M/S Blaster Dying, Plot no. -G-273, Sec.-D-1(P), Aperrall Park, Tronica City, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
4	23/2024 M/S Faizan Garments Plot no. -J-17, Sec.-D-1(P), Aperrall Park, Tronica City, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
5	34/2024 M/S Ekanksh Textiles Plot no. -K-36, Sec.-D(P), Aperrall Park, Tronica City, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
6	32/2024 M/S Krishna Printers, Plot no. -A-47, Site-4, Sahibabad Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
7	21/2024 M/S Mahalaxmi Dyers, Plot no. -49/24, Site-4, Sahibabad Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/27/2024
8	20/2024 M/S Pooja Processors, Plot no. -62/2/3, Site-4, Sahibabad Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/27/2024
9	19/2024 M/S Triyash Interprises, Khasra no. 2751, 2752, Vill.- Bhoorgadhi, Dasna, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/27/2024
10	3695/2024 M/S RR Impex, Plot no. G261, Sec-D-1(P3), tronica city Ioni Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
11	3694/2024 M/S Varsha Washing Plot no-49/25 Site-4 Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
12	3700/2024 M/S Ratan Garments, Plot no.-56/29, Sits-4 saibaba road, IndustrialArea, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
13	3702/2024 M/S colour touch, 56/28 Sits-4 saibaba road, IndustrialArea, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
14	3703/2024 M/S amco Exports, A-1, BS Road, IndustrialArea, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
15	3701/2024 M/s Mahaveer Interprises, Plat no-28/1/15, Site-4, Sahibabad Industrial area ,	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
16	3704/2024 M/s Krishna Interprises(Previous Name SVS Processers) Plat no-20/1, Gali No. 3, Rajendra Nagar Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	7/5/2024
17	3699/2024 M/s Gungun Interprises, D-30, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
18	3680/2024 M/s Pal Nit Fab, Plat no-56/13 and 54/14, , Site-4, Sahibabad Industrial area ,	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
19	3696/2024 M/s Fab Care, 79/1, Rajendra nagar Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
20	3697/2024 M/s M.A Garments, 20/6/21, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
21	3698/2024 M/s Vaishno Garments, Plat no-20/6/3, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024

22	3692/2024 M/s Jyoti Dying, 18/8, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
23	3693/2024 M/s Shiva Industries, Plat no-AS-117 and 96 Site-2, Loni road Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
24	3688/2024 M/s Shivam Cottage pvt ltd, Plat no-AS-110/1, Site-2, Loni road Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
25	3691/2024 M/s Robest Infratec pvt ltd, Plat no-J-13, Sector-D-1(P-3), Uprail Park, Tronica city, Loni road Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	7/6/2024
26	3689/2024 M/s Shriram Piston and rings ltd, B-7 Site-1, BS road Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
27	3686/2024 M/s Ritika Interprises pvt ltd, Plat no-18/32, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
28	3687/2024 M/s Shri Balaji Processers (Previous name- hanuman Textile) Plat No-1, Rajendra Nagar Industrial area , Main Road , Sahibabad, Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	7/6/2024
29	3683/2024 M/s K.K Industries, 7/5, Industrial area , site-4 Sahibabad, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
30	3685/2024 M/s Denim Maiching , Plat no-G-141, Sector-D-1(P), Uprail Park, Tronica city, Loni road	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
31	3690/2024 M/s Laxmi dying and printings works pvt ltd, Plat no-AS-81, Loni Industrial area , Mohan Nagar, Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	7/6/2024
32	3682/2024 M/s Nandani Processers, 4/27, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
33	3689/2024 M/s Mahashakati threds mils, Plat no-56/12, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
34	4568/2024 M/S Exit Choice, I-16] Sec-D-1(P) TDS City, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
35	4895/2024 M/S Kunwar Singh Jeans Dying, 96/3, Arya Nagar, Industrial Area, Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43/44	8/29/2024
36	4896/2024 M/S Sujit Saad Dying , Plant no. B-120, Roopnagar, Industrial Area, Loni, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43/44	8/29/2024
37	4893/2024 M/S Sulemaan Jeans Dying Unit-2, 96/3 Arya Nagar, Industrial Area, Loni, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43/44	8/29/2024
38	4894/2024 M/S Sulemaan Jeans Dying Unit-1, 96/3 Arya Nagar, Industrial Area, Loni, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43/44	8/29/2024
39	4567/2024 Techman Buildwell pvt.Ltd., Khasra No.-237, 238 Vill- Morta, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
40	4872/2024 JDM Enterprizes, C-223/1, BS Road, Industrial Area Ghaziabad	Water (Prevention & Control of Pollution) Act,	43/44	8/17/2024
41	4874/2024 MR Wash, G-71 Sec-1(P) TDS City, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43/44	8/17/2024
42	4845/2024 M/S DreamBath, Plot no.-28/1/21, Site-4, Sahibabad, Industrial Area, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43	8/17/2024

43	4578/2024 M/S Walia Dying & Ors. G-53, Sec-1(P) TDS City, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
44	4573/2024 M/S Sona Industries, (Old Sandeep Tyagi) Plot no-56/7, Site-4, Sahibabad, Industrial Area, Ghaziabad.	Water (Prevention & Control of Pollution) Act, 1974.	43	8/17/2024
45	4580/2024 M/S Metro Fashion, G-58/1, Sec-D-1, Aperrellpark, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
46	4878/2024 M/S SS Metal Finishers, Plot-363, Pandav Nagar, Industrial Area, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
47	4570/2024 M/S Machinotech, Plot no-48/1/1,A-B, Site-4, Sahibabad, Industrial Area, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
48	4577/2024 M/S SiddhiVinayak, G-103, Sec-D-1, Aperrellpark, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
49	4571/2024 M/S amco Exports, A-1, BS Road, IndustrialArea, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
50	4876/2024 M/S Balaji Industries, (Old Sandeep Tyagi) Plot no-271, Sec-D-1,P-3, Aperrellpark, Industrial Area,Tronica City Loni, Ghaziabad.	Water (Prevention & Control of Pollution) Act, 1974.	43	8/17/2024
51	4574/2024 M/S AN Processors, (Old Vedanta Estate) I-12, Aperrellpark, ,Tronica City Loni,	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
52	4873/2024 M/SSingla Engaviours Pvt. Ltd., Plot no-7/26, Site-4, Sahibabad, Industrial Area, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
53	4576/2024 M/S Denim, Maching, Plot-G-141, Sec-D-1(P-3), Aperrellpark, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
54	4579/2024 M/S Anuradha Fabricraters, Plot-42/10, Site-4, Sahibabad, Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
55	4569/2024 M/S MG Enterprizes, Plot-E-124, BS Road, Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43/44	8/17/2024
56	4572/2024 M/S ST Traders, Plot-J-5, Sec-D-1, Aperrellpark, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
57	6246/2024 M/S Nisha print, Plot no. A-11Roopnagar, Industrial Area, Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	9/25/2024
58	103402./2024 M/S Indigo Dying, Plot no. G-70, Sec-D-1, Aperrellpark, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	9/25/2024
59	3607/2024 M/s Surya Processors Pvt. Ltd., 619 Bisrakh Road Vill.- Chhapraula Grater Noida, GB	Water (Prevention & Control of Pollution) Act,	43	7/4/2024
60	UPPCB vs M/s chaudhary Creations, Vill.-Sher Nagar, Meerut Bypass road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	30.04.2024
61	UPPCB vs M/s AWF Collection, Vill.-Sher Nagar,Jansath road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	30.04.2024
62	UPPCB vs M/s S.K. Collection, Vill.-Sher Nagar, Meerut Bypass road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	30.04.2024
63	3604/2024 M/S Alpana Papers Pvt. Ltd., 9th KM, Jollyroad, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	03.07.2024
64	3603/2024 M/S Genus Paper and Boards Ltd., 8th KM, Jansath Road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	03.07.2024

65	3592/2024 M/S Triveni Engeneering & Industries Ltd. (Elko Chemical Complex), Molasis Best Unit] Bhikki Bilaspur, Jollyroad Muzaffarnagar	Water (Prevention & Control of Pollution) Act, 1974.	43	03.07.2024
66	3601/2024 M/SSilvertan Papers Pvt. Ltd., 9th KM, Bhopa road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	03.07.2024
67	3598/2024 M/SSilvertan Papers Pvt. Ltd.,(Unit-2), 9th KM, Bhopa road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	03.07.2024
68	3590/2024 M/S Bindlas Duplex Ltd.,(Unit-1), 10.6 KM, Vill. Jatt Munjheda, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	03.07.2024
69	3602/2024 M/S Gulshan Pollyols Ltd., 9th KM, Jansath Road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	03.07.2024
70	08/2024 M/S SK Collection, Vill.-Sher Nagar Meerut.	Water (Prevention & Control of Pollution) Act,	43	30.04.2024
71	26/2024 M/S Super Textiles, Vill.- Teerpur, janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
72	18/2024 M/S Durga Textiles, Kamdhenu Complex janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/27/2024
73	16/2024 M/S Arora Hoseiry janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/27/2024
74	17/2024 M/S JJ Textiles, Kamdhenu Complex janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/27/2024
75	23/2024 M/S Atul Textiles, Shakumbari Vihar, Behat Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
76	12/2024 M/S Standard Engeneering Works, F-1, Industrial Asthaan, Delhi Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
77	27/2024 M/S Anmol Textiles, Plot no. 02, 03, & 04 Vill. Tiperpur Janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
78	14/2024 M/S Shah Industries, Vill. Tiperpur Janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
79	31/2024 M/S Saharanpur Wools Ltd., 06 KM. Delhi Road, Mawi Kala, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
80	13/2024 M/S RK Textiles, Vill. Ugrahu Mustkam, Dehradun Road, Gagahlady Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
81	11/2024 M/S Ganpati Textiles, Vill. Tiperpur Janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
82	33/2024 M/S EktaTextiles India, 04 KM. , Janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
83	24/2024 M/S Sidharth Textiles (Old Name-Bharat Hoseiry) Aziz Colony, Chilkana Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
84	25/2024 M/S General Textiles Khasra no. 129 M.& 132M., Vill.-Dhamola, Janta Road, Pagana-Teh. & Janpad Saharanpur.	Water (Prevention & Control of Pollution) Act, 1974 .	43	6/26/2024

Sr. No.	Name of ULB	Act under which complaint filed	Under Section	Date of filing
1	4177/2024 M/S Nagar Panchayat, Dasna, Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	8/3/2024
2	4175/2024 UPPCB Vs M/s Nagar Palika Parishad, Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	8/3/2024
3	3606/2024 M/s Greater Noida Audyogik Vikas pradhikaran, GB Nagar Grater Noida (Hawalia Drain)	Water (Prevention & Control of Pollution) Act, 1974 .	43	7/4/2024
4	3605/2024 M/s Greater Noida Audyogik Vikas pradhikaran, GB Nagar Grater Noida (Lakhnawali Drain)	Water (Prevention & Control of Pollution) Act, 1974 .	43	7/4/2024
5	3596/2024 M/s Greater Noida Audyogik Vikas pradhikaran, GB Nagar Grater Noida (Dasna Drain)	Water (Prevention & Control of Pollution) Act, 1974 .	43	7/4/2024
6	/2024 UPPCB Vs M/s Nagar Palika Parishad, Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	30.04.2024
7	UPPCB Vs M/s Nagar Nigam, Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	30.04.2024
8	UPPCB vs M/s Nagar Palika Parishad, Shamli.	Water (Prevention & Control of Pollution) Act, 1974.	43	30.04.2024
9	UPPCB vs M/s Nagar Panchayat, Nanauta, Saharanpur,	Water (Prevention & Control of Pollution) Act, 1974.	43	30.04.2024
10	UPPCB VS Nagar Palika Parishad, Sardhana, Meerut	Water (Prevention & Control of Pollution) Act, 1974.	43	30.04.2024
11	M/S Nagar Palika Parishad, Devband, Saharanpur	Water (Prevention & Control of Pollution) Act, 1974 .	43	5/31/2024
12	M/S Nagar Panchayat, Rampur maniharan, Saharanpur	Water (Prevention & Control of Pollution) Act, 1974 .	43	5/31/2024
13	22/2024 M/S Nagar Nigam Saharanpur Uttar Pradesh Dwara Nagar Ayukt.	Water (Prevention & Control of Pollution) Act, 1974 .	43	6/26/2024